

Form – 1

List of cases e-filed during the month of January – 2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Ahmedabad (Rural)								
2	Amreli								
3	Anand								
4	Aravalli @ Modasa								
5	B.K. @ Palanpur								
6	Bharuch								
7	Bhavnagar								
8	Botad								
9	Chhotaudepur								
10	Dahod								
11	Dev Bhoomi Dwarka @ Khambhaliya								
12	Gandhinagar								
13	Gir Somnath @ Veraval								
14	Jamnagar								
15	Junagadh								
16	Kachchh @ Bhuj								
17	Kheda @ Nadiad								
18	Mahesana								
19	Mahisagar At Lunawada								
20	Morbi								
21	Narmada @ Rajpipla								
22	Navsari								
23	Panchmahals @ Godhra								
24	Patan								
25	Porbandar								
26	Rajkot								
27	S.K. @ Himmatnagar								
28	Surat								
29	Surendranagar								
30	Tapi @ Vyara								
31	Vadodara								
32	Valsad								
33	City Civil Court, Ahmedabad								

--NIL--

**E-FILING IS IN THE PROCESS OF IMPLEMENTATION IN THE DISTRICT JUDICIARY OF THE STATE OF GUJARAT.
(HOWEVER, E-FILING IS IMPLEMENTED ONLY FOR THE COMMERCIAL CASES OF AHMEDABAD, GANDHINAGAR, RAJKOT, SURAT AND VADODARA)**

Form – 2

List of cases in which e-Payment of Court fees was made during the month of January 2026 as per CIS

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AHMEDABAD	COMM CS/1/2026	M/S. TEXSPIN BEARINGS LIMITED THROUGH ITS AUTHORISED MR. PRAKASH VADHAWANIYA VS. M/S. RIDER BIKES PRIVATE LIMITED	113502-J A SHAH	03-01-2026	02-01-2026
2	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AHMEDABAD	COMM CS/13/2026	NEPTUNE PETROCHEMICALS PRIVATE LIMITED THROUGH ITS AUTHORISED SIGNATORY PRIYA MENON VS. AUROUS PETRO PRIVATE LIMITED	81579-H S VAGHELA	17-01-2026	17-01-2026
3	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/20/2026	M/S. VINWORLD HEALTHCARE PRIVATE LIMITED THROUGH HIS DIRECTOR MR. ARPIT KISHANDAS AGARWAL VS. H.L. HEALTHCARE PRIVATE LIMITED	38767-H J SONEJI	28-01-2026	24-01-2026
4	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/21/2026	NEPTUNE PETROCHEMICALS LIMITED THROUGH ITS AUTHORISED SIGNATORY PRIYA MENON VS. KAMLA HOT MIX PLANT A SOLE PROPRIETORSHIP FIRM	81579-H S VAGHELA	29-01-2026	29-01-2026
5	JUDGE, CITY CIVIL COURT	CITY CIVIL AND SESSIONS COURT-AHMEDABAD	Comm CS/19/2026	CENTRAL BANK OF INDIA THROUGH AUTH OFFICER ANKIT BHARGAV VS. AMIT MADHUBHAI KORAT (BORROWER)	36562-N J VASU	07-01-2026	12-01-2026
6	JUDGE, CITY CIVIL COURT	CITY CIVIL AND SESSIONS COURT-AHMEDABAD	Comm CS/18/2026	UNION BANK OF INDIA VS. MAHESH MAHENDRABHAI PARLESHA	28605-P K YADAV	02-01-2026	12-01-2026
7	5th ADDL DISTRICT JUDGE	ANAND	COMM TMCS/1/2026	MUKESH M LADUMOR PROPRIETOR OF KINJAL GRUH UDHYOG VS. SANJAY SAHABUDDINBHAI KHETANI	104541-R N SHAH	17-01-2026	16-01-2026
8	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BHARUCH	COMM CS/3/2026	LKSHYA TRANSPORT A PROPRIETARY FIRM THROUGH ITS POWER OF ATTORNEY HOLDER RAVI DAYARAM ASWANI VS. M/S. ION EXCHANGE (INDIA) LTD.	12096-S R PATEL	31-01-2026	30-01-2026
9	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/1/2026	BOB THROUGH MANAGER SHIVANGI DINESH KUMAR VS. BACHUBHA BHUPATSANG JADEJA	44468-J H ANADKAT	05-01-2026	02-01-2026
10	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/2/2026	BOB THROUGH MANAGER SHIVANGI DINESH KUMAR VS. BHIKHA ARJAN SANGHIYA	44468-J H ANADKAT	05-01-2026	02-01-2026
11	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/5/2026	BOB THROUGH MANAGER DHARMESHBHAI NARANBHAI DUVA VS. RUDABHAI JERAMBHAI PARMAR	44468-J H ANADKAT	16-01-2026	15-01-2026
12	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/6/2026	BOB THROUGH BRANCH MANAGER SHREE DHARMESHBHAI NARANBHAI DUVA VS. RAYDEBHAI NAGABHAI CHAVDA	44468-J H ANADKAT	16-01-2026	15-01-2026
13	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/7/2026	BOB THROUGH MANAGER AASHUTOSH MISHRA VS. MEENABEN KAMLESHBHAI SAYANI	44468-J H ANADKAT	16-01-2026	15-01-2026
14	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/8/2026	BOB THROUGH MANAGER SHIVANGI DINESH KUMAR VS. AAHER RAMSHI JEEVA CHAVDA	44468-J H ANADKAT	19-01-2026	15-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
15	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/9/2026	BOB THROUGH SALAYA BRANCH AASHUTOSH MISHRA VS. SONALBEN MAYABHAI SATHIYA	44468-J H ANADKAT	22-01-2026	20-01-2026
16	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/10/2026	BOB VINJALPAR BRANCH THROUGH MANAGER DHARMESHBHAI NARANBHAI DUVA VS. PALABHAI DEVATBHAI BHADARKA	44468-J H ANADKAT	22-01-2026	20-01-2026
17	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/11/2026	BOB THROUGH MANAGER SHREE SHIVANGI DINESH KUMAR VS. BABBHA URFE BABUBHA POLUBHA CHUDASMA	44468-J H ANADKAT	22-01-2026	20-01-2026
18	PRINCIPAL SENIOR CIVIL JUDGE	GANDHINAGAR	COMM CS/37/2025	STATE BANK OF INDIA THROUGH CHIEF MANAGER VINOD SHANKARLAL PATEL VS. NITINKUMAR PATEL	28217-N V SHAH	29-11-2022	02-01-2026
19	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/1/2026	State Bank of India VS. NILESHBHAI BABUBHAI SON DARVA	20905-K L CHANDRANI	05-01-2026	04-01-2026
20	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/2/2026	State Bank of India VS. VARJANGBHAI BHAGABHAI VAJA	90984-M H VALA	05-01-2026	05-01-2026
21	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/8/2026	State Bank of India VS. PANJA ALFAKBHAI SIDIBHAI	20905-K L CHANDRANI	29-01-2026	27-01-2026
22	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/9/2026	State Bank of India VS. HITESHBHAI VASUDEVBHAI ADVANI	20905-K L CHANDRANI	29-01-2026	27-01-2026
23	3rd ADDL DISTRICT JUDGE	JAMNAGAR	COMM EX/3/2026	M/s. BHARTIA CHEMICALS VS. M/S. TIRUPATI PROCESSORS	19284-P M BUCH	21-01-2026	21-01-2026
24	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/1/2026	GUJARAT GRAMIN BANK THROUGH SAURABH MUKESHBHAI BHARGAV VS. MAHOBATSINH LAKHUBHA KANCHVA	49986-D R DHAMSANIA	21-01-2026	04-01-2026
25	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/1/2026	GUJARAT GRAMIN BANK THROUGH SAURABH MUKESHBHAI BHARGAV VS. MAHOBATSINH LAKHUBHA KANCHVA	49986-D R DHAMSANIA	21-01-2026	07-01-2026
26	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/4/2026	BANK OF BARODA THROUGH MANAGER SHREE, SWAPNIL TUKARAM KAMBLE VS. RAMNIKBHAI GOVINDBHAI NARIYA	44468-J H ANADKAT	07-01-2026	06-01-2026
27	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/5/2026	BANK OF BARODA THROUGH MANAGER SHREE, SWAPNIL TUKARAM KAMBLE VS. DHARMENDRASINH AMARSANG JADEJA	44468-J H ANADKAT	07-01-2026	06-01-2026
28	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/6/2026	BANK OF BARODA THROUGH MANAGER SHREE, SWAPNIL TUKARAM KAMBLE VS. RAJESH DEVSIBHAI MATANG	44468-J H ANADKAT	07-01-2026	06-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
29	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/7/2026	BANK OF BARODA THROUGH MANAGER SHREE, SWAPNIL TUKARAM KAMBLE VS. HARISH MAHENDRABHAI GONDALIYA	44468-J H ANADKAT	07-01-2026	06-01-2026
30	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/8/2026	BANK OF BARODA THROUGH MANAGER SHREE, SWAPNIL TUKARAM KAMBLE VS. JALPABEN JAGDISHBHAI MESVANIYA	44468-J H ANADKAT	07-01-2026	06-01-2026
31	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/1/2026	SHRI AMBICA INDUSTRIES PROPRIETOR BHAVNABEN VIJAYBHAI KACHHADIYA VS. SHRI HARIKRUSHNA PLASTIC PROPRIETOR BHARATBHAI RAGHAVBHAI PATEL	74215-K M PADAMANI	07-01-2026	07-01-2026
32	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/1/2026	UNION BANK OF INDIA VS. DHARMESHBHAI RAMCHANDRABHAI TALPADA PROPWRITER OF M/S FOREVER SHOES MART	46240-M M GOHEL	30-01-2026	29-01-2026
33	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/1/2026	DIMPAL RIKESH PARMAR D/O LAHERILAL DARJI VS. MANOJ KUMAWAT	53787-V S MEHTA	02-01-2026	02-01-2026
34	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/3/2026	HARISH HARJIVAN MAJETHIYA VS. AJITH SYAMRAJ SHETTY	53787-V S MEHTA	13-01-2026	12-01-2026
35	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/4/2026	M/S A R LOGISTICS AND SHIPPING THROUGH SUSHILA APPA RAO GUNTU VS. MS ACTCO GULF FREIGHT LLC	67397-A R SINGH	21-01-2026	19-01-2026
36	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/1/2026	BANK OF BARODA VS. MR. PRAKASH TULSIDAS THAKKAR	64749-R N SONEJA	02-01-2026	02-01-2026
37	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/3/2026	BANK OF BARODA VS. MR. SHEKH SARIFHUSEN ISMAIL	64749-R N SONEJA	19-01-2026	19-01-2026
38	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NARMADA	COMM CS/1/2026	SHREE NARMADA KHAND UDHYOG SAHAKARI MANDALI LTD VS. RAJ PROCESS EQUIPMENTS AND SYSTEMS PVT. LTD.	6288-S K JOSHI	23-01-2026	22-01-2026
39	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/1/2026	STATE BANK OF INDIA, THROUGH ITS CHIEF MANGER ASHOK PRASAD VS. SAMIRA SHABBIRHUSEN TAVAR	84967-R A MEHTA	29-01-2026	17-01-2026
40	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/1/2026	SOMNATH STONE INDUSTRIES PARTNER MUKESHKUMAR DEVJIBHAI GONDALIYA VS. DIRECTOR OF NICIA INFRASTRUCTURE LIMITED	80001-M D TANDEL	22-01-2026	23-01-2026
41	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/1/2026	BANK OF MHARASTAR ATHORIZED OFFICER NAVINBHAI S KUVAR VS. DINESHBHAI NANUBHAI TALAVIYA	77006-A V TANDEL	05-01-2026	05-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
42	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/15/2026	KISHORBHAI PREMPRAKASHBHAI SHAHU PROP. SHRI GITA TRADERS VS. ARVINDBHAI VIRAJIBHAI JADAV PROP.ARVIK ENGINEERING	122719-B V JAYSWAL	27-01-2026	13-01-2026
43	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/5/2026	STATE BANK OF INDIA VS. HEMAXI HASMUKHBHAI JANI	122527-AADITYA POPAT	09-01-2026	06-01-2026
44	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/11/2026	PARIMAL SOPARI AGENCY THROUGH HIS PROP.KANTIBHAI M SOLANKI VS. UMANG PASOTTAMBHAI KHANPARA	122527-AADITYA POPAT	20-01-2026	20-01-2026
45	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/8/2026	STATE BANK OF INDIA VS. DHAVAL PRAKASHBHAI DODABIYA	52970-D D ANDHARIA	09-01-2026	06-01-2026
46	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/9/2026	STATE BANK OF INDIA VS. PROBIN RAMESHWAR BORAH	52970-D D ANDHARIA	09-01-2026	06-01-2026
47	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/6/2026	STATE BANK OF INDIA VS. VISHAL VASANTBHAI GOHEL	52970-D D ANDHARIA	09-01-2026	06-01-2026
48	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/7/2026	STATE BANK OF INDIA VS. MUKESH RAMPRASAD SUTHAR	52970-D D ANDHARIA	09-01-2026	06-01-2026
49	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/12/2026	PARIMAL SOPARI AGENCY THROUGH HIS PROP.KANTIBHAI M SOLANKI VS. NIKHIL VRAJLAL RABADIYA	122527-AADITYA POPAT	20-01-2026	20-01-2026
50	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/1/2026	IDBI BANK LTD.AUTHORIZED BRANCH MANAGER DIPAK SAVANT VS. MAHENDRA PRABHURAM DAS	19905-M M SHAH	13-01-2026	07-01-2026
51	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/2/2026	IDBI BANK LTD.AUTHORIZED BRANCH MANAGER DIPAK SAVANT VS. KANAIYALALA MODIRAM SHAH PROP.OF.M/S.MARUTI STATIONARY AND GIFT	19905-M M SHAH	13-01-2026	02-01-2026
52	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/3/2026	IDBI BANK LTD.AUTHORIZED BRANCH MANAGER DIPAK SAVANT VS. RITESH ARVINDMOHAN DUBEY	19905-M M SHAH	13-01-2026	02-01-2026
53	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/4/2026	IDBI BANK LTD.AUTHORIZED BRANCH MANAGER DIPAK SAVANT VS. HIRENKUMAR B.PANDYA	19905-M M SHAH	13-01-2026	02-01-2026
54	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/5/2026	IDBI BANK LTD.AUTHORIZED BRANCH MANAGER DIPAK SAVANT VS. KRUPA SINDHU SWAIN	19905-M M SHAH	13-01-2026	02-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
55	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/6/2026	IDBI BANK LTD.AUTHORIZED BRANCH MANAGER DIPAK SAVANT VS. SHILPABEN HIRENBHAI PANDYA	19905-M M SHAH	13-01-2026	02-01-2026
56	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/7/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER ATUL KUMAR VS. SHREE SHYAM CREATION	79074-D J SHAH	20-01-2026	20-01-2026
57	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/211/2025	JAY AUTOMOBILE PROP.OF.SOMJIBHAI HARJIBHAI PATEL POWER OF ATTORNEY DIPAKBHAI PATEL VS. BAPA SITARAM ENTERPRISE PROP.OF.KISHORBHAI DANTABHAI DOLAR	82881-V B PARSIIYA	29-12-2025	11-01-2026
58	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/1/2026	KISHAN GANESHBHAI PATEL PROP OF SIDDHESHWARI ENTERPRISE VS. YOGESHKUMAR BHOGILAL PATEL PARTNER OF MS UNIQUE FABRICS	79460-N M RANGANI	09-01-2026	09-01-2026
59	8th ADDL DISTRICT JUDGE	SURAT	COMM TMCS/1/2026	VIJAY DHAMELIYA AUTHO REPRE OF SAHAJANAND TECHNOLOGIES PVT LTD VS. OGI SERVICES INDIA PVT LTD	101303-D R THOMAS	16-01-2026	16-01-2026
60	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/2/2026	SHAILESHBHAI BHUPATBHAI SABHADIYA VS. HEMENDRA LAXMICHAND SHAH POA OF MS ASHANA TEXTILES	53655-S B KHUNT	20-01-2026	20-01-2026
61	8th ADDL DISTRICT JUDGE	SURAT	COMM TMCS/2/2026	M/S PANCHHI FASHION A PARTNERSHIP FIRM VS. BHADRESH DULABHAI SAVANI PROP OF PANCHI CREATION	113533-V D SHAH	27-01-2026	27-01-2026
62	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/12/2026	ANKIT AGARWAL POA OF D C SYNTHETIES VS. MUDIT FASHIONS	83721-S S TIWARI	02-01-2026	01-01-2026
63	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/13/2026	CHIRAG SUBHASH AGARWAL PROP OF AGARWAL POLYPLAST VS. SHIVSHAKTI INDUSTRIES	83721-S S TIWARI	02-01-2026	01-01-2026
64	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/14/2026	Bank of Baroda VS. RAHULKUMAR CHIMANBHAI DALWADI	17518-S D NAIK	05-01-2026	04-01-2026
65	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/15/2026	NARESHBHAI DHIRUBHAI KHUNT VS. RASIKBHAI DEVSHIBHAI DHOLIYA	48799-N H NAVADIYA	08-01-2026	07-01-2026
66	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/18/2026	PUNJAB NATIONAL BANK VS. KIRITKUMAR RAMESHBHAI PRAJAPATI	80864-P H MASHRU	08-01-2026	06-01-2026
67	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/19/2026	DAKSHIN GUJARAT VIJ COMPANY LTD VS. VIVEK RAMESHCHANDRA DESAI	55880-A P NAGAR	08-01-2026	08-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
68	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/20/2026	Bank of Baroda VS. VANKHEDE NAYANKUMAR ASHOKBHAI	66018-M B CHUNAWALA	09-01-2026	07-01-2026
69	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/21/2026	Bank of Baroda VS. AJAYPRATAP RAMLAUTAN TIWARI	66018-M B CHUNAWALA	09-01-2026	07-01-2026
70	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/22/2026	PUNJAB NATIONAL BANK VS. M/S VOLIN LIFESTYLE A PROPRIETORSHIP FIRM	80864-P H MASHRU	09-01-2026	06-01-2026
71	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/23/2026	Bank of Baroda VS. RAJESHKUMAR RAMABHAI SALKHANA	66018-M B CHUNAWALA	09-01-2026	07-01-2026
72	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/24/2026	ADIP ARUN AGARWAL AUTHO OF DARSHANA TEXTILE VS. NITESH UMESH MISHRA PROP OF FASHION FAIR CLUB	56521-S C SOLANKI	09-01-2026	09-01-2026
73	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/25/2026	STATE BANK OF INDIA VS. HITESHBHAI RAGHUBHAI BADRESIYA	59912-B S VYAS	12-01-2026	03-01-2026
74	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/26/2026	STATE BANK OF INDIA VS. SUMITBHAI BALUBHAI PATEL	59912-B S VYAS	12-01-2026	03-01-2026
75	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/27/2026	STATE BANK OF INDIA VS. JAYDIPSINH JASHVABTSINH RATHOD	59912-B S VYAS	12-01-2026	03-01-2026
76	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/28/2026	KISHORBHAI VALJIBHAI SAVALIYA PROP OF SHRI AMBIKA ENTERPRISES VS. SANJAY PARASMAL JAIN PROP OF SHRI ARHAM ENTERPRISES	112320-B H GORASIYA	12-01-2026	08-01-2026
77	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/29/2026	STATE BANK OF INDIA VS. CHETAN RAMJIBHAI CHAUHAN	52411-G J SHAH	12-01-2026	03-01-2026
78	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/30/2026	STATE BANK OF INDIA VS. RUPESHBHAI CHANDRAKANT KHAMBHATI	52411-G J SHAH	12-01-2026	10-01-2026
79	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/31/2026	STATE BANK OF INDIA VS. PANKAJBHAI RAGHUNATHBHAI MAHAJAN	52411-G J SHAH	12-01-2026	03-01-2026
80	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/32/2026	STATE BANK OF INDIA VS. BHAVESH KHIMJIBHAI BHATIYA	52411-G J SHAH	12-01-2026	10-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
81	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/33/2026	STATE BANK OF INDIA VS. JAYESH BADHABHAI PARMAR	52411-G J SHAH	12-01-2026	10-01-2026
82	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/34/2026	STATE BANK OF INDIA VS. VASIM GAFARBHAI KADARI	52411-G J SHAH	12-01-2026	03-01-2026
83	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/36/2026	SANJAYBHAI SHIRISHBHAI PATHAK AUTHO SIGN OF SHREE UMIYA POLYYARN LLP VS. CHIRAGBHAI AMRUTLAL PATEL PROP OF MITHALAL AND SONS TEXTILES	21058-M R DUDHWALA	13-01-2026	12-01-2026
84	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/37/2026	SANJAYBHAI SHIRISHBHAI PATHAK AUTHO SIGN OF SHREE UMIYA POLYYARN LLP VS. RAYBEN AMRUTLAL PATEL PROP OF RAYBEN AMRUTLAL PATEL	21058-M R DUDHWALA	13-01-2026	12-01-2026
85	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/38/2026	SANJAYBHAI SHIRISHBHAI PATHAK AUTHO SIGN OF SHREE UMIYA POLYYARN LLP VS. CHIRAGBHAI AMRUTLAL PATEL PROP OF MITHALAL AND SONS TEXTILES	21058-M R DUDHWALA	13-01-2026	12-01-2026
86	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/39/2026	SANJYBHAI SHIRISKUMAR PATAHK AUTHO OF SHREE UMIYA POLYYARN LLP VS. RAIBEN AMRUTLAL PATEL	21058-M R DUDHWALA	13-01-2026	12-01-2026
87	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/40/2026	Bank of Baroda VS. MUKESH DHIRUBHAI CHAUHAN	66018-M B CHUNAWALA	13-01-2026	13-01-2026
88	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/41/2026	Federal Bank Ltd. VS. PRASHANT KUMAR SINGH	66018-M B CHUNAWALA	13-01-2026	13-01-2026
89	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/42/2026	Bank of Baroda VS. M/S SHREE UMA FASHION	66018-M B CHUNAWALA	13-01-2026	13-01-2026
90	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/44/2026	RAVI SHYAMSUNDER BANG AUTHO OF CHANDRIKA MULTIVERSE PVT LTD VS. SUSHIL RAMPAYARE DUBE PROP OF SIDDHI ENTERPRISES	101152-D N SONI	13-01-2026	12-01-2026
91	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/43/2026	RAVI SHYAMSUNDER BANG AUTHO DIR OF CHANDRIKA MULTIVERSE PVT LTD VS. TEJAS VASUDEO TALELE PROP OF DEV ENTERPRISES	101152-D N SONI	13-01-2026	12-01-2026
92	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/45/2026	RAVI SHYAMSUNDER BANG AUTHO DIR OF CHANDRIKA MULTIVERSE PVT LTD VS. HONEST BRICKS PVT LTD	101152-D N SONI	13-01-2026	12-01-2026
93	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/46/2026	Bank of Baroda VS. MS RISHITA GAS SERVICES	66018-M B CHUNAWALA	15-01-2026	13-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
94	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/47/2026	RISHAV CREATION VS. S S CAP WORK	126004-M H MAKVANA	15-01-2026	13-01-2026
95	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/48/2026	Bank of Baroda VS. DILIPBHAI PANKAJBHAI VADODARIYA	66018-M B CHUNAWALA	15-01-2026	13-01-2026
96	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/49/2026	GANESH PRASAD GAURISHANKAR VERMA PROP OF TRISHAS TASTE OF DELIGHT VS. THED PIZZA LTD	106959-Y P TIWARI	15-01-2026	15-01-2026
97	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/50/2026	ADIT SADH PROP OF R HEMANT ENTERPRISE VS. ORCHID ENT OUTFIT PVT LTD	69781-S M SHAH	16-01-2026	09-01-2026
98	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/51/2026	UNION BANK OF INDIA VS. RAJESHBHAI DAMODABHAI LAKHANI PROP OF MS CHANDAN GARMENTS	43615-J S SUKHARAMWALA	17-01-2026	16-01-2026
99	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/52/2026	UNION BANK OF INDIA VS. SHILPABEN RAMESHBHAI RADAIYA PROP OF THE CORNER CROKERY	43615-J S SUKHARAMWALA	17-01-2026	16-01-2026
100	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/53/2026	UNION BANK OF INDIA VS. DINESHBHAI KANNTIBHAI BHEDA	43615-J S SUKHARAMWALA	17-01-2026	16-01-2026
101	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/54/2026	SANTOSH GOKULBHAI SHIRALE PROP OF AKASH ENTERPRISE VS. ARCELOPRMITTAL NIPPON STEEL INDIA PVT LTD	12554-K A BUDDHADEV	19-01-2026	18-01-2026
102	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/55/2026	PUNJAB NATIONAL BANK VS. MS KESHAV OIL	66018-M B CHUNAWALA	19-01-2026	17-01-2026
103	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/56/2026	PUNJAB NATIONAL BANK VS. VISHAL PANDEY	66018-M B CHUNAWALA	19-01-2026	17-01-2026
104	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/57/2026	PUNJAB NATIONAL BANK VS. MS JAY VAISHNO ENTERPRISE	66018-M B CHUNAWALA	19-01-2026	17-01-2026
105	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/58/2026	PUNJAB NATIONAL BANK VS. MS SHREE SAI TREAD AND JARI	66018-M B CHUNAWALA	19-01-2026	17-01-2026
106	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/59/2026	PUNJAB NATIONAL BANK VS. VIKRAM SINGH CHAUHAN	66018-M B CHUNAWALA	19-01-2026	17-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
107	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/60/2026	THE PUNA KUMBHARIYA CO OP FRUIT AND VEGETABLE GROWERS SOC LTD VS. INDRAPRAKASH DUDHNATH SING ALIAS MONUSINH	101583-V D PATEL	20-01-2026	19-01-2026
108	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/61/2026	THE PUNA KUMBHARIYA CO OP FRUIT AND VEGETABLE GROWERS SOC LTD VS. SURESHCHANDRA SURYABAHADUR RAJPUT	101583-V D PATEL	20-01-2026	19-01-2026
109	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/62/2026	THE PUNA KUMBHARIYA CO OP FRUIT AND VEGETABLE GROWERS SOC LTD VS. INDRAPRAKASH DUDHNATH SING ALIAS MONUSINH	101583-V D PATEL	20-01-2026	19-01-2026
110	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/62/2026	THE PUNA KUMBHARIYA CO OP FRUIT AND VEGETABLE GROWERS SOC LTD VS. INDRAPRAKASH DUDHNATH SING ALIAS MONUSINH	101583-V D PATEL	20-01-2026	19-01-2026
111	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/63/2026	SANTOSHDEVI MURARILAL SHARMA PROP OF MARUTI MILLS VS. ROHIT SINGH PROP OF RIVETERS OVERSEAS	43700-B D CHALIWALA	21-01-2026	20-01-2026
112	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/64/2026	KAMLESHKUMAR B THAKKAR AU OF NEEL MADHAV CREATION PVT LTD VS. S R FASHION A PARTNERSHIP FIRM	52389-M T BANDHANIYA	22-01-2026	22-01-2026
113	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/65/2026	SHAILESHKUMAR MANHARLAL CHEVLI AU OF DEEP CHEMAUX VS. AMIT POLY PRINTS PVT LTD	82840-K N DALAL	22-01-2026	20-01-2026
114	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/66/2026	PRAJAPATI ALPESHBHAI BHIKHUBHAI VS. PRITY SURESHBHAI VALVI	64945-Y R PATEL	23-01-2026	22-01-2026
115	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/67/2026	PRAJAPATI ALPESHBHAI BHIKHUBHAI VS. DHARMENDRA MAVJIBHAI SAVANI OWNER OF L P SAVANI SCHOOL	64945-Y R PATEL	23-01-2026	22-01-2026
116	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/68/2026	SHAILESHKUMAR MANHARLAL CHEVLI POA OF RELIES MARKETING VS. AMIT POLY PRINTS PVT LTD	82840-K N DALAL	23-01-2026	20-01-2026
117	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/69/2026	Bank of Baroda VS. MS KRISHNA HANDICRAFT AND MATERIALS SOLE PROPRIALS	66018-M B CHUNAWALA	23-01-2026	22-01-2026
118	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/70/2026	SHAILESHKUMAR MANHARLAL CHEVLI SHAILESHKUMAR MANHARLAL CHEVLI OWNER OF TECHNOCHEM ENTERPRISE VS. AMIT POLY PRINTS PVT LTD	82840-K N DALAL	23-01-2026	20-01-2026
119	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/71/2026	Bank of Baroda VS. MS VISHAL TRADERS SOLE PROPRIORSHIP FIRM	66018-M B CHUNAWALA	23-01-2026	22-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
120	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/72/2026	PUNJAB NATIONAL BANK VS. MS TARA FABRICS A SOLE PROPRIETORSHIP FIRM	66018-M B CHUNAWALA	23-01-2026	22-01-2026
121	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/73/2026	STATE BANK OF INDIA VS. AKSHAY VAGHANI PROP OF MS PRAYAG HOLIDAYS	38314-F M SONI	23-01-2026	23-01-2026
122	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/74/2026	STATE BANK OF INDIA VS. RAMESHBHAI SOMABHAI VAGHELA	38314-F M SONI	23-01-2026	23-01-2026
123	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/75/2026	STATE BANK OF INDIA VS. DILIPBHAI SHUKKARBHAI NAYKA	38314-F M SONI	23-01-2026	23-01-2026
124	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/76/2026	UCO BANK VS. RAZIYODDIN R SHAIKH PROP OF KISMAT CYCLE MART	43615-J S SUKHARAMWALA	27-01-2026	16-01-2026
125	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/77/2026	NITESHBHAI SHAMBHUBHAI THUMMAR PROP OF SHREE RAM SYNTHETICS VS. APPLE NX	83721-S S TIWARI	27-01-2026	23-01-2026
126	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/78/2026	KARANKUMAR JITENDRABHAI RANDERIYA PROP OF ALPANA LACE VS. VARDHMAN LACES	83721-S S TIWARI	28-01-2026	20-01-2026
127	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/78/2026	KARANKUMAR JITENDRABHAI RANDERIYA PROP OF ALPANA LACE VS. VARDHMAN LACES	83721-S S TIWARI	28-01-2026	27-01-2026
128	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/79/2026	IDBI Bank Ltd. VS. RNB BAKERS	16123-A R MEHTA	28-01-2026	19-01-2026
129	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/80/2026	Bank of Baroda VS. JYOTIBEN ASHOKBHAI RATHOD	80864-P H MASHRU	28-01-2026	22-01-2026
130	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/81/2026	Bank of Baroda VS. ABHISHEKKUMAR SURENDRA SONI	80864-P H MASHRU	28-01-2026	22-01-2026
131	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/82/2026	Canara Bank VS. MINAKSHI NARINDAR MEHTA PROP OF MS SHREE SAI PACKAGING	53441-V M SAHANI	28-01-2026	27-01-2026
132	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/83/2026	Canara Bank VS. SANJAYKUMAR RAMGOPAL SHARMA PROP OF SHREE SHYAM SAREE	52411-G J SHAH	29-01-2026	28-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
133	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/84/2026	ASHISH ARVINDBHAI PAINTER POA OF MS TIME SIGN CREATION VS. SURAT MUNICIPAL CORPORATION	80112-Y B DESHMUKH	30-01-2026	28-01-2026
134	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/85/2026	ASHISH ARVINDBHAI PAINTER PROP OF MS YASH DIGITAL SIGN VS. SURAT MUNICIPAL CORPORATION	80112-Y B DESHMUKH	30-01-2026	28-01-2026
135	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/86/2026	STATE BANK OF INDIA VS. HASMUKHBHAI VALJIBHAI JADAV	38314-F M SONI	30-01-2026	29-01-2026
136	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/87/2026	VISHAL RATAN HUNDIA PROP OF SUNANDA FABRICS VS. GAURAV ANAND PROP OF MEHAK STYLE INDIA	92008-S M GUPTA	31-01-2026	28-01-2026
137	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/89/2026	VISHAL RATAN HUNDIA PROP OF SUNANDA FABRICS VS. DARSHAN JAMNUMAL CHAWLA PROP OF LUCKY CREATION	92008-S M GUPTA	31-01-2026	28-01-2026
138	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/88/2026	PRAFUL RANULAL DHUT PROP OF SUNANDA TEXTILE VS. GAURAV ANAND PROP OF MEHAK STYLE INDIA	92008-S M GUPTA	31-01-2026	28-01-2026
139	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/90/2026	Bank of Baroda VS. NIYAZ AHMAD ALI HASAN	80864-P H MASHRU	31-01-2026	30-01-2026
140	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/1/2026	CANARA BANK VS. M/S. SRT HUB	79074-D J SHAH	08-01-2026	07-01-2026
141	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/1/2026	HITESHBHAI BABUBHAI PAGHDAL PARTNER OF NITA TEX VS. AMITBHAI ASHOKBHAI SUKHADIYA PROPRIETER OF KRISHNA ENTERPRICE	84938-N P CHAKALASIYA	21-01-2026	13-01-2026
142	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/2/2026	HITESHBHAI BABUBHAI PAGHDAL PARTNER OF NITA TEX VS. AMITBHAI ASHOKBHAI SUKHADIYA PROPRIETER OF KRISHNA ENTERPRICE	84938-N P CHAKALASIYA	21-01-2026	13-01-2026
143	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/17/2026	BANK OF BARODA, HARNI BRANCH VS. NIDHIBEN NITINKUMAR PATEL	88023-P V BAHRANI	12-01-2026	12-01-2026
144	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/1/2026	MANEJA, BANK OF BARODA REPRESENTED THROUGH ITS AUTHORIZED SIGNATORY AND SENIOR MANAGER MR. ABHISHEK VS. BALVIRSINGH YADAV	88023-P V BAHRANI	05-01-2026	03-01-2026
145	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/9/2026	FARMSON BASIC DRUGS PVT.LTD. VS. M/S. RR ENGINEERS AND INFRASTRUCTURE	16210-M C MEHTA	07-01-2026	06-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
146	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/15/2026	BANK OF BARODA, HARNI BRANCH VS. ASHOK M. SUTHAR PROP. OF M/S. NAVRANG FIBER DOOR AND KITCHEN	88023-P V BAHRANI	12-01-2026	12-01-2026
147	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/21/2026	BANK OF BARODA KHANDERAO MK BRANCH VS. M/S. PEOPLES FOOTWEAR PROPRIETOR PANKAJ S. JADHAV	88023-P V BAHRANI	13-01-2026	13-01-2026
148	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/16/2026	MICROMECH ENGINEERS PROPRIETOR SHIP FIRM THROUGH ITS PROPRIETOR MAHENDRABHAI RATILAL PATEL VS. LAVNYA ENTERPRISE	15218-D D JOSHI	12-01-2026	12-01-2026
149	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/30/2026	CANARA BANK, FATEHGUNJ BRANCH VS. KIYANSH EVENT MANAGEMENT SERVICES PROP. BHAVESH DIPAK KUMAR PARVANI	88023-P V BAHRANI	30-01-2026	30-01-2026
150	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/2/2026	BANK OF BARODA, MANEJA BRANCH, REPRESENTED THROUGH AUTHORIZED SIGNATORY AND SENIOR MANAGER ABHISHEK VS. MANOJBHAI SURESHBHAI JOBANPUTRA	88023-P V BAHRANI	05-01-2026	03-01-2026
151	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/5/2026	BANK OF BARODA, MANEJA BRANCH, REPRESENTED THROUGH AUTHORIZED SIGNATORY SENIOR MANAGER ABHISHEK VS. MILANT VASANTBHAI PATEL	88023-P V BAHRANI	05-01-2026	03-01-2026
152	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/31/2026	PAN TRADEXPO PVT.LTD. THROUGH ITS AUTHORIZED SIGNATORY ANKIT J. TRIVEDI VS. VIJAYKUMAR AGRAWAL PROPRIETOR OF M/S. GANPATI CHEMICALS TRADING	71786-P J SHAH	02-02-2026	30-01-2026
153	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/20/2026	BANK OF BARODA THROUGH AUTHORIZED SIGNATORY HEMCHANDRA B. KULETHA VS. M/S. D.S. ENTERPRISES THROUGH ITS PROPRIETOR DHARMENDRA SINGH BHANVAR SINGH RAJPUROHIT	79593-J R PARMAR	13-01-2026	13-01-2026
154	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/3/2026	BANK OF BARODA, MANEJA BRANCH, REPRESENTED THROUGH AUTHORIZED SIGNATORY SENIOR MANAGER ABHISHEK VS. SANTOSH BALKRISHNA PARTE	88023-P V BAHRANI	05-01-2026	03-01-2026
155	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/8/2026	SHRI ALAY ENTERPRISE PROPRIETOR PANCHAL RAMKARAN NATHUJI VS. KRISHNA CONSTRUCTION	63453-P P TIWARI	07-01-2026	06-01-2026
156	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/4/2026	BANK OF INDIA, THROUGH ITS AUTHORIZED OFFICER AND BRANCH MANAGER DEEPMALA AGARWAL VS. SIRAJKHAN HAYATKHAN PATHAN PROPRIETOR OF METAL BLAST ENGINEERS	70778-J D VAGHELA	05-01-2026	01-01-2026
157	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/11/2026	BANK OF BARODA BRANCH MANAGER AMIT TIWARI VS. DIXIT KUMAR PATEL	44045-S R MENON	07-01-2026	02-01-2026
158	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/25/2026	BANK OF BARODA SENIOR BRANCH MANAGER MR. R.K.MEENA VS. M/S. JAY NARAYAN FRUIT CORNER PROPRIETARY CONCERN OF MR. DHIRAJ A. MUNANI A PROPRIETOR	81154-M D JOSHI	21-01-2026	21-01-2026
159	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/26/2026	RAJESH DAYALDAS MEGHANI PROPRIETOR OF R.D. TRADING VS. MOHIN PRAKASH CHANDRA JOSHI	72876-C R MHASKE	22-01-2026	19-01-2026

Note :

Report is generated on 03/02/2026 by IT Cell based on the data entered by concerned courts of the District Judiciary and available in the NJDG server at the time of generating the report.

Form – 3

List of cases in which Electronic Service of Process has taken place during the month of January-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Pri. Sr. Civil Court,Dhandhuka,Ahmedabad [Rural]	AHMEDABAD	COMM CS/1/2026	Uttar Gujarat Vij Company Ltd. V/S MAHESHBHAI DHANJIBHAI MANGUKIYA DIRECTOR OF MEKSON CORPORATION LTD. CO. + 2	R P ASTIK	15-01-2026	19-01-2026
2	Principal district court Anand	ANAND	21/2026	VIJAYBHAI SHANKARBHAI JADAV Vs IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED	Y C Suthar	21.01.2026	28.01.2026
3	Principal district court Anand	ANAND	22/2026	VIJAYBHAI SHANKARBHAI JADAV Vs IFFCO TOKIO 31/2026GENERAL INSURANCE COMPANY LIMITED	Y C Suthar	22.01.2026	28.01.2026
4	Principal district court Anand	ANAND	23/2026	VIJAYBHAI SHANKARBHAI JADAV Vs IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED	A S Makwana	22.01.2026	28.01.2026
5	Principal district court Anand	ANAND	24/2026	MAHENDRABHAI POOJABHAI PATHIYAR Vs GO DIGIT GENERAL INSURANCE COMPANY LIMITED	H I MAlek	23.01.2026	28.01.2026
6	Principal district court Anand	ANAND	25/2026	HARSHADBHAI SHANKARBHAI RATHOD Vs GO DIGIT GENERAL INSURANCE COMPANY LIMITED ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	H I MAlek	23.01.2026	28.01.2026
7	Principal district court Anand	ANAND	26/2026	GANPATBHAI DOLATBHAI PATHIYAR Vs GO DIGIT GENERAL INSURANCE COMPANY LIMITED ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	H I MAlek	23.01.2026	28.01.2026
8	Principal district court Anand	ANAND	27/2026	DIGVIJAYSINGH SURENDRASINGH CHAVDA Vs BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	H G Zala	28.01.2026	31.01.2026
9	4th Addi.district court Anand	ANAND	06/2026	PRAVINBHAI MOHANBHAI ROHIT Vs ROYAL SUNDARAM GENERAL INSURANCE COMPANY LIMITED	F S CHOKSI	12.01.2026	15.01.2026
10	4th Addi.district court Anand	ANAND	12/2026	SOLANKI RADHABEN MANUBHAI Vs ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	F S CHOKSI	19.01.2026	21.01.2026
11	4th Addi.district court Anand	ANAND	13/2026	SOLANKI RADHABEN CHANDUBHAI Vs ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	F S CHOKSI	19.01.2026	21.01.2026
12	4th Addi.district court Anand	ANAND	14/2026	PARMAR SMITABEN JAGDISHBHAI Vs ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	F S CHOKSI	19.01.2026	21.01.2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
13	5th Addi.district court Anand	ANAND	01/2026	LEGAL HERIS OF TUSHARBHAI HASMUKHBHAI PARMAR(Deceased Vs IFCO TOKIYO GENERAL INSURANCE COMPANY LIMETED	S M PARMAR	05-01-2026	15.01.2026
14	Principal district court Anand	ANAND	17/2026	PRAVINBHAI MOHANBHAI VAGHARI Vs BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	D K Darji	21.01.2026	28.01.2026
15	6 th Addi.district court Anand	ANAND	02/2026	RATHOD GANPATBHAI CHANDABHAI VS MAGMA HDI GENERAL INSURANCE COMPANY LIMITED	F S CHOKSI	08-01-2026	15.01.2026
16	6 th Addi.district court Anand	ANAND	03/2026	CHANDABEN GANPATBHAI RATHOD VS MAGMA HDI GENERAL INSURANCE COMPANY LIMITED	F S CHOKSI	08-01-2026	15.01.2026
17	6th Addi.district court Anand	ANAND	08/2026	LEGAL HEIR DIPAKBHAI GOTABHAI CHAVDA Vs HDFC Ergo General Ins. Co. Ltd.	F S CHOKSI	12.01.2026	21.01.2026
18	6 th Addi.district court Anand	ANAND	16/2026	KABHAIBHAI PUJABHAI PARMAR Vs BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	F S CHOKSI	20.01.2026	28.01.2026
19	6 th Addi.district court Anand	ANAND	28/2026	LEGAL HEIR OF PRAKASHKUMAR RAMANBHAI THAKAR(Deceased) Vs HDFC ERGO GENERAL INSURANCE COMPANY LIMITED	V N RAULJI	28.01.2026	31.01.2026
20	6 th Addi.district court Anand	ANAND	29/2026	LEGAL HEIR OF RATILAL DHULABHAI VAGHELA(Deceased) Vs TATA AIG GENERAL INSURANCE COMPANY LIMITED	S P PARMAR	28.01.2026	31.01.2026
21	7 th Addi.district court Anand	ANAND	04/2026	SARFARAJMIYA HABIBMIYA ALIAS ABHIBHAMIYA MALEK VS IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED	S M PARMAR	08-01-2026	15.01.2026
22	7 th Addi.district court Anand	ANAND	09/2026	SHAMBHUBHAI RAMABHAI THAKOR Vs IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED	H P SODHA	17.01.2026	21.01.2026
23	7 th Addi.district court Anand	ANAND	10/2026	SONALBEN SHAMBHUBHAI THAKOR Vs IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED	H P SODHA	17.01.2026	21.01.2026
24	Principal district court Anand	ANAND	05/2026	LEGAL HEIRS OF CHANDRAKANTBHAI TRIKAMBHAI SOLANKI VS TATA AIG GENERAL INSURANCE COMPANY LIMITED	B J DABHI	08-01-2026	15.01.2026
25	Principal district court Anand	ANAND	11/2026	UMESHBHAI DILIPKUMAR PARMAR Vs ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	P M Jani	17.01.2026	21.01.2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
26	5th Addi.district court Anand	ANAND	15/026	MAHESHBHAI BHUPATSINH RATHOD Vs SBI GENERAL INSURANCE COMPANY LIMITED	F S CHOKSI	20.01.2026	28.01.2026
27	Principal district court Anand	ANAND	18/2026	LEGAL HEIR HARSHKUMAR MAHESHBHAI PRAJPATI(Deceased) Vs VANZARA KIRANBHAI BABUBHAI	F S CHOKSI	21.01.2026	28.01.2026
28	Principal district court Anand	ANAND	19/2026	LEGAL HEIR CHANDUBHAI CHHAGANBHAI PARMAR(Deceased) Vs TATA AIG GENERAL INSURANCE COMPANY LIMITED	T D DABHI	21.01.2026	28.01.2026
29	Principal district court Anand	ANAND	20/2026	LEGAL HEIRS OF DECE. KIRANBHAI NATUBHAI PARMAR(Deceased) Vs BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	D K Gohel	21.01.2026	28.01.2026
30	Principal Senior Civil Court,Gandhinagar	GANDHINAGAR	COMM CS/61/2025	M/S CHEM FERT CHEMICALS THROUGH ITS PROPRIETOR MR. ARK HASMUKHBHAI SHAH Vs GVK INFRASTRUCTURE PVT.LTD	G K MEHTA	30-12-2025	02-01-2026
31	Principal Senior Civil Court,Kalol,	GANDHINAGAR	COMM CS/27/2025	DEEP POLYMERS LIMITED THROUGH ITS AUTHORIZED PERSON VIMAL P PATEL VS BAG POLY INTERNATIONAL A PARTNERSHIP FIRM	N R PATEL	29-12-2025	06-01-2026
32	Principal Senior Civil Court,Gandhinagar	GANDHINAGAR	COMM CS/67/2025	CANARABANK THROUGH ITS SENIOR MANAGER PRIYANKA KANDARI Vs MESSRS R.D.ENGINEERING AND FABRICATION- A PROPRIETOR FIRM	B S SINGH	31-12-2025	03-01-2026
33	Principal Senior Civil Court,Gandhinagar	GANDHINAGAR	COMM CS/66/2025	CANARABANK THROUGH ITS SENIOR MANAGER PRIYANKA KANDARI Vs MESSRS PVR PLASTIC A PROPRIETOR FIRM	B S SINGH	31-12-2025	03-01-2026
34	Principal Senior Civil Court,Gandhinagar	GANDHINAGAR	COMM CS/3/2026	MARUTI BITUMEN PRIVATE LIMITED THROUGH AUTHORISED SIGNATORY MR.DINESHKUMAR SOMALAL JANSARI Vs SUWALKA AND COMPANY A PARTNERSHIP FIRM	H S SONI	21-01-2026	23-01-2026
35	Principal Senior Civil Court,Gandhinagar	GANDHINAGAR	COMM CS/50/2021	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LTD Vs SATYANARAYAN KHAITAN	R T PAREKH	22-07-2019	16-01-2026
36	Principal Senior Civil Court,Gandhinagar	GANDHINAGAR	COMM CS/54/2025	M/S SHREE VALLABH CHEMICALS PARTNERSHIP FIRM THROUGH PARTNER RAJENDRAKUMAR MOHANLAL SHAH Vs VIVIMED LABS LTD	S R UPADHYAY	09-12-2025	20-01-2026
37	Principal Senior Civil Court,Gandhinagar	GANDHINAGAR	COMM CS/57/2025	M/S. QUIPP OILAND GAS INFRASTRUCTURE PRIVATE LIMITED AUTHORISHETION RAHUL GUPATA Vs M/S. SOUTH ASIA DRILLSERVICES PRIVATE LIMITED	P S SHAH	26-12-2025	01-01-2026

Sr. No.	Court		District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)		(3)	(4)	(5)	(6)	(7)	(8)
38	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/58/2025	GHIWALA BAL KRISHNA BHOGILAL (SOLAR INDUSTRIES) Vs KALPTARU PROJECT INTERNATIONAL LTD (KALPATARU POWER TRANSMISSION LTD)	K C BHAVSAR	29-12-2025	01-01-2026
39	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/59/2025	STATE BANK OF INDIA THROUGH AUTHORIZED OFFICER SUDHANSHU SINGH Vs YASHKUMAR DEEPAK AGRAWAL	D R SHARMA	29-12-2025	01-01-2026
40	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/60/2025	STATE BANK OF INDIA THROUGH AUTHORIZED OFFICER NAWIN KUMAR Vs ROHITBHAI BABABHAI VAGHELA	D R SHARMA	29-12-2025	01-01-2026
41	Principal Court, Kalol,	Senior Civil	GANDHINAGAR	COMM CS/26/2025	1) DEEP POLYMERS LIMITED THROUGH ITS AUTHORIZED PERSON VIMAL P PATEL VS. 1) KIRTIMAN CEMENTS AND PACKAGING IND LIMITED	N R PATEL	29-12-2025	06-01-2026
42	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/66/2025	1) CANARABANK THROUGH ITS SENIOR MANAGER PRIYANKA KANDARI v/s MESSRS PVR PLASTIC A PROPRIETOR FIRM 2) SAVALIYA RADHIKA JITENDRABHAI	B S SINGH	31-12-2025	03-01-2026
43	Principal Court, Kalol,	Senior Civil	GANDHINAGAR	COMM CS/28/2025	DEEP POLYMERS LIMITED THROUGH ITS AUTHORIZED PERSON VIMAL P PATEL VS OZOLIN GEOTECH PVT LTD	N R PATEL	29-12-2025	06-01-2026
44	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/65/2025	CANARA BANK THROUGH ITS SENIOR MANAGER PRIYANKA KANDARI Vs MESSRS SHREE KHODIYAR ENTERPRISE A PROPRIETOR FIRM	B S SINGH	31-12-2025	03-01-2026
45	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/64/2025	REEMA JIGAR PATEL PROPRIETOR OF MESSRS AKASH SERVICES Vs MEHMOOD DAWOOD HAMDULE PROPRIETOR OF M/S HAMDULY INDUSTRIES BLD	M M KAUSHIK	31-12-2025	03-01-2026
46	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/63/2025	CENTRAL BANK OF INDIA THROUGH P.O.A.MR.SUBODHKUMAR SINGH BRANCH MANAGER Vs MESSRS K. MOHINI CREATION PROPRIETORSHIP OF SUNNY RAMCHAND KHIYANI	P GAUTAM	30-12-2025	01-01-2026
47	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/62/2025	THAKAR ROSHANIBEN VIPULKUMAR PROP. OF JAYASHRI TRADERS THROUGH P.O.A.VIPULKUMAR HASMUKHRAI THAKAR Vs DHARMISTHABA JITENDRASINH CHAVDA	A V BHATT	30-12-2025	02-01-2026
48	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/61/2025	M/S CHEM FERT CHEMICALS THROUGH ITS PROPRIETOR MR. ARK HASMUKHBHAI SHAH Vs GVK INFRASTRUCTURE PVT.LTD	G K MEHTA	30-12-2025	02-01-2026

Sr. No.	Court		District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)		(3)	(4)	(5)	(6)	(7)	(8)
49	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/108/2021	CREATIVE INFOCITY LIMITED Vs P.M. DEMENSIONS	P M ACHARYA	03-01-2018	16-01-2026
50	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/11/2023	M/s GOPALA POLYPLAST LTD. THROUGH ITS DIRECTOR MANISH MAHENDRA SOMANI Vs KEDIA TRADING CO.	B D THAKKAR	17-03-2023	17-01-2026
51	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/1/2026	PRINCE POLYMERS THROUGH ITS AUTHORIZED REPRESENTATIVE MAYURKUMAR S PATEL Vs DMK PARTICLE BOARD LLP	P.P.INAMDAR	03-01-2026	05-01-2026
52	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/177/2021	NIKHILKUMAR JAGDISHBHAI PATEL PROPRIETOR OF VIVIN STEEL INDUSTRIES Vs MADHAVRATN STAINLESS PVT LTD	S M PATEL	13-12-2021	16-01-2026
53	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/18/2021	MANAGING DIRECTOR GUJARAT RAJYA GRAM VIKAS LTD Vs NIYAMAK SHREE	A V TRIVEDI	19-01-2015	17-01-2026
54	Principal Court, Gandhinagar	Senior Civil	GANDHINAGAR	COMM CS/2/2026	STAT BANK OF INDIA - ONGC CHANDKHEDA BRANCH Vs DEEPAKKUMAR NARAYANLAL YADAV	L V MANSINGHANI	05-01-2026	12-01-2026
55	Civil Court, Kathlal		KHEDA	RCS/71/2025	PARESHKUMAR KANUBHAI DESAI	J R PATHAN	01-10-2025	Yet to be served.
56	Civil Court, Kathlal		KHEDA	RCS/71/2025	RAMESHBHAI RAMSINH CHAUHAN	J R PATHAN	01-10-2025	Not Served.Reason:Person not foundDelivery Date:06-01-2026
57	Civil Court, Kathlal		KHEDA	RCS/71/2025	VINODBHAI RAMSINH CHAUHAN	J R PATHAN	01-10-2025	Not Served.Reason:Person not foundDelivery Date:06-01-2026
58	Civil Court, Kathlal		KHEDA	RCS/76/2025	RUTHBEN WIDOW OF SAMUELBHAI GOHIL TE POWER OF ATTORNEY OF DEFENDANT NO 16 BHAILALBHAI LALJIBHAI MACVAN	N B CHAUHAN	13-10-2025	Yet to be served.
59	Civil Court, Kathlal		KHEDA	RCS/76/2025	RUTHBEN WIDOW OF SAMUELBHAI GOHIL TE POWER OF ATTORNEY OF DEFENDANT NO 16 BHAILALBHAI LALJIBHAI MACVAN	N B CHAUHAN	13-10-2025	Yet to be served.
60	Civil Court, Kathlal		KHEDA	RCS/76/2025	RUTHBEN WIDOW OF SAMUELBHAI GOHIL TE POWER OF ATTORNEY OF DEFENDANT NO 16 BHAILALBHAI LALJIBHAI MACVAN	N B CHAUHAN	13-10-2025	Yet to be served.
61	Civil Court, Kathlal		KHEDA	RCS/76/2025	VICTORBHAI DAUDBHAI GOHIL	N B CHAUHAN	13-10-2025	Yet to be served.

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
62	Civil Court,Kathlal	KHEDA	RCS/76/2025	VICTORBHAI DAUDBHAI GOHIL	N B CHAUHAN	13-10-2025	Yet to be served.
63	Civil Court,Kathlal	KHEDA	RCS/76/2025	VIOLETBEN DAUGHTER OF SAMUELBHAI GOHIL URFE KHRISTI TE POWER OF ATTORNY OF 16 BHAILALBHAI LALJIBHAI MACVAN	N B CHAUHAN	13-10-2025	Yet to be served.
64	Civil Court,Kathlal	KHEDA	RCS/76/2025	VIOLETBEN DAUGHTER OF SAMUELBHAI GOHIL URFE KHRISTI TE POWER OF ATTORNY OF 16 BHAILALBHAI LALJIBHAI MACVAN	N B CHAUHAN	13-10-2025	Yet to be served.
65	Civil Court,Kathlal	KHEDA	RCS/78/2023	KANTABEN D/O VAJESINH GULABSINH W/O PRATAPSINH CHAKAJI CHAUHAN	V B ZALA	03-10-2023	Yet to be served.
66	Civil Court,Kathlal	KHEDA	RCS/78/2025	DAXABEN DAUGHTER OF SABURBHAI TE WIFE OF SURESHKUMAR ANDARSINH DABHI	Y S BARAIYA	17-10-2025	Served successfully.Reason:Served on partyDelivery Date:07-01- 2026
67	Civil Court,Kathlal	KHEDA	RCS/84/2024	RAMESHBHAI NATVARBHAI PATEL	I B CHAUHAN	11-09-2024	Not Served.Reason:Adres not foundDelivery Date:30-01- 2026
68	Civil Court,Kathlal	KHEDA	RCS/86/2025	MADHUBEN KALABHAI BHANGI	I M MALEK	24-11-2025	Yet to be served.
69	Civil Court,Kathlal	KHEDA	RCS/86/2025	RAKESHBHAI KANUBHAI	I M MALEK	24-11-2025	Yet to be served.
70	Civil Court,Kathlal	KHEDA	RCS/87/2025	KAILASBEN DAUGHTER OF KANUBHAI DABHI	K G VOHRA	25-11-2025	Not Served.Reason:Adres not foundDelivery Date:20-01- 2026
71	Civil Court,Kathlal	KHEDA	RCS/87/2025	RANGABEN WIDOW OF KANUBHAI DABHI	K G VOHRA	25-11-2025	Not Served.Reason:Adres not foundDelivery Date:07-01- 2026
72	Civil Court,Kathlal	KHEDA	RCS/87/2025	SAROJBEN DAUGHTER OF KANUBHAI DABHI	K G VOHRA	25-11-2025	Not Served.Reason:Adres not foundDelivery Date:20-01- 2026
73	Civil Court,Kathlal	KHEDA	RCS/92/2025	PINALBEN KANTIBHAI PATEL	H R VOHRA	03-12-2025	Yet to be served.
74	Civil Court,Kathlal	KHEDA	RCS/92/2025	PINALBEN KANTIBHAI PATEL	H R VOHRA	03-12-2025	Yet to be served.
75	Civil Court,Kathlal	KHEDA	RCS/93/2024	SAVITABEN MELABHAI SODHA	M K CHAUHAN	18-10-2024	Yet to be served.
76	Civil Court,Kathlal	KHEDA	RCS/93/2025	KIRANKUMAR ARUNBHAI PALKAR	B C ZALA	09-12-2025	Yet to be served.

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
77	Civil Court,Kathlal	KHEDA	RCS/93/2025	KIRANKUMAR ARUNBHAI PALKAR	B C ZALA	09-12-2025	Yet to be served.
78	Civil Court,Kathlal	KHEDA	RCS/93/2025	PRADIPKUMAR ARUNBHAI PALKAR	B C ZALA	09-12-2025	Yet to be served.
79	Civil Court,Kathlal	KHEDA	RCS/93/2025	PRADIPKUMAR ARUNBHAI PALKAR	B C ZALA	09-12-2025	Yet to be served.
80	Civil Court,Kathlal	KHEDA	RCS/93/2025	RAJENDRAKUMAR ARUNBHAI PALAKAR	B C ZALA	09-12-2025	Served successfully.Reason:Served on Family MemberDelivery Date:06-01-2026
81	Civil Court,Kathlal	KHEDA	RCS/93/2025	RAJENDRAKUMAR ARUNBHAI PALAKAR	B C ZALA	09-12-2025	Served successfully.Reason:Served on Family MemberDelivery Date:06-01-2026
82	Civil Court,Kathlal	KHEDA	RCS/95/2024	BHATT DAXABEN HEMATKUMAR VASUDEV	I K PARMAR	19-10-2024	Yet to be served.
83	Civil Court,Kathlal	KHEDA	RCS/95/2024	SOLANKI FATAJI NANAJI	I K PARMAR	19-10-2024	Yet to be served.
84	Civil Court,Kathlal	KHEDA	RCS/95/2024	SOLANKI JAVANSINH NANAJI	I K PARMAR	19-10-2024	Yet to be served.
85	Civil Court,Kathlal	KHEDA	RCS/95/2024	SOLANKI MANILAL NANAJI	I K PARMAR	19-10-2024	Yet to be served.
86	Civil Court,Kathlal	KHEDA	RCS/95/2024	SOLANKI TAKHATBHAI NANAJI	I K PARMAR	19-10-2024	Yet to be served.
87	Civil Court,Kathlal	KHEDA	SMST R/10/2025	M/S RAMDEV FAMILY SHOP PROP. MR. BHOPA RAM SADARAM	S A TEREDESAI	02-01-2025	Yet to be served.
88	Civil Court,Kathlal	KHEDA	SMST R/10/2025	M/S RAMDEV FAMILY SHOP PROP. MR. BHOPA RAM SADARAM	S A TEREDESAI	02-01-2025	Yet to be served.
89	Civil Court,Kathlal	KHEDA	SMST R/1/2023	SABBIRBHAI SIKANDARBHAI VORA	S A TEREDESAI	23-01-2023	Yet to be served.
90	Civil Court,Kathlal	KHEDA	SMST R/1/2025	M/S GUNJAN ENTERPRISE PROP MR. MAHESHKUMAR RATHOD	S A TEREDESAI	02-01-2025	Not Served.Reason:Address not foundDelivery Date:13-01-2026
91	Civil Court,Kathlal	KHEDA	SMST R/1/2025	M/S GUNJAN ENTERPRISE PROP MR. MAHESHKUMAR RATHOD	S A TEREDESAI	02-01-2025	Not Served.Reason:Door LockDelivery Date:07-01-2026
92	Civil Court,Kathlal	KHEDA	SMST R/16/2025	BISMILLA ALLAKHA HUSENSHA DIWAN	S A TEREDESAI	12-02-2025	Yet to be served.
93	Civil Court,Kathlal	KHEDA	SMST R/18/2025	GOVINDBHAI AMRATBHAI CHAUHAN	R P PATEL	14-08-2025	Yet to be served.
94	Civil Court,Kathlal	KHEDA	SMST R/19/2025	GANESHLAL PARGI	S A KAZI	04-09-2025	Yet to be served.

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
95	Civil Court,Kathlal	KHEDA	SMST R/28/2023	DIPAKBHAI RATILAL RATHOD	S A TEREDESAI	24-03-2023	Not Served.Reason:Address not foundDelivery Date:06-01-2026
96	Civil Court,Kathlal	KHEDA	SMST R/28/2023	PARESH RATILAL RATHOD	S A TEREDESAI	24-03-2023	Not Served.Reason:Address not foundDelivery Date:06-01-2026
97	Civil Court,Kathlal	KHEDA	SMST R/28/2023	PARESH RATILAL RATHOD	S A TEREDESAI	24-03-2023	Yet to be served.
98	Civil Court,Kathlal	KHEDA	SMST R/3/2025	VASTALIYA SAKHARAM HEERA	S A TEREDESAI	02-01-2025	Yet to be served.
99	Civil Court,Kathlal	KHEDA	SMST R/3/2025	VASTALIYA SAKHARAM HEERA	S A TEREDESAI	02-01-2025	Yet to be served.
100	Civil Court,Kathlal	KHEDA	SMST R/5/2025	BILANBIBI ABDULBHAI MALEK	S A TEREDESAI	02-01-2025	successfully.Reason:Served on Family MemberDelivery
101	Civil Court,Kathlal	KHEDA	SMST R/5/2025	ISUBBHAI ABDULBHAI MALEK	S A TEREDESAI	02-01-2025	successfully.Reason:Served on Family MemberDelivery
102	Civil Court,Kathlal	KHEDA	SMST R/5/2025	JIBABEN ABDULBHAI MALEK	S A TEREDESAI	02-01-2025	successfully.Reason:Served on Family MemberDelivery
103	Civil Court,Kathlal	KHEDA	SMST R/5/2025	JUBEDABEN ABDULBHAI MALEK	S A TEREDESAI	02-01-2025	Served successfully.Reason:Served on Family MemberDelivery Date:06-01-2026
104	Civil Court,Kathlal	KHEDA	SMST R/5/2025	KALUBHAI ABDULBHAI MALEK	S A TEREDESAI	02-01-2025	Served successfully.Reason:Served on Family MemberDelivery Date:06-01-2026
105	Civil Court,Kathlal	KHEDA	SMST R/5/2025	MAHEMUDABIBI ABDULBHAI MALEK	S A TEREDESAI	02-01-2025	Served successfully.Reason:Served on Family MemberDelivery Date:06-01-2026
106	Civil Court,Kathlal	KHEDA	SMST R/5/2025	MAHERAJBIBI ABDULBHAI MALEK	S A TEREDESAI	02-01-2025	Served successfully.Reason:Served on Family MemberDelivery Date:06-01-2026
107	Civil Court,Kathlal	KHEDA	SMST R/7/2025	M/S GUNJAN ENTERPRISE. PROP MR. MAHESHKUMAR RATHOD	S A TEREDESAI	02-01-2025	Not Served.Reason:Door LockDelivery Date:07-01-2026
108	Civil Court,Kathlal	KHEDA	SMST R/81/2022	HAJANIYA B. KHAJAN LATE MR. BILARSINH KHAJANKHAJAN	S A TEREDESAI	22-06-2022	Served successfully.Reason:Served on Family MemberDelivery Date:05-01-2026
109	Civil Court,Kathlal	KHEDA	SMST R/81/2022	HAJANIYA B. KHAJAN LATE MR. BILARSINH KHAJANKHAJAN	S A TEREDESAI	22-06-2022	Served successfully.Reason:Served on Family MemberDelivery Date:05-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
110	Civil Court,Kathlal	KHEDA	SMST R/81/2022	HAJANIYA B. KHAJAN LATE MR. BILARSINH KHAJANKHAJAN	S A TEREDESAI	22-06-2022	Yet to be served.
111	Civil Court,Kathlal	KHEDA	SMST R/81/2022	HAJANIYA B. KHAJAN LATE MR. BILARSINH KHAJANKHAJAN	S A TEREDESAI	22-06-2022	Yet to be served.
112	Civil Court,Kathlal	KHEDA	SMST R/8/2025	SHANTILAL FULSINH NINGWAL	S A TEREDESAI	02-01-2025	Yet to be served.
113	Civil Court,Kathlal	KHEDA	SMST R/8/2025	SHANTILAL FULSINH NINGWAL	S A TEREDESAI	02-01-2025	Yet to be served.
114	Civil Court,Kathlal	KHEDA	SMST R/88/2022	ABDULKARIM ISHMALBHAI MANSURI	Z M PATHAN	21-09-2022	Not Served.Reason:Door LockDelivery Date:17-01-2026
115	Civil Court,Kathlal	KHEDA	SMST R/88/2022	ARIFBHAI ABDULKARIM MANSURI	Z M PATHAN	21-09-2022	Not Served.Reason:Door LockDelivery Date:17-01-2026
116	Civil Court,Kathlal	KHEDA	SMST R/88/2022	TASLIFAARIF ABDULKARIM MANSURI	Z M PATHAN	21-09-2022	Not Served.Reason:Door LockDelivery Date:17-01-2026
117	Civil Court,Kathlal	KHEDA	SMST R/88/2022	YAKUBBHAI ABDULKARIM MANSURI	Z M PATHAN	21-09-2022	Not Served.Reason:Door LockDelivery Date:17-01-2026
118	Civil Court,Kathlal	KHEDA	SMST R/9/2023	MAHEMUDALI NASSERALI SAIYAD	S A TEREDESAI	23-01-2023	Yet to be served.
119	Civil Court Kheda	KHEDA	CMA SC/1/2026	PRAVIN RAJNIKANT THAKKAR ETC. Vs. PALIBEN ALIAS PADHIBEN Wd/o. GALABHAI ETC.	P S BARADIYA	07-01-2026	09-01-2026
120	Civil Court Kheda	KHEDA	CMA SC/1/2026	PRAVIN RAJNIKANT THAKKAR ETC. Vs. PALIBEN ALIAS PADHIBEN Wd/o. GALABHAI ETC.	P S BARADIYA	07-01-2026	16-01-2026
121	Civil Court Kheda	KHEDA	MACP/36/2026	HANEEFMEEYA SHAHBUDDING MALEK Vs. SAKIRHUSEN SIKANDARMIYA MALEK ETC.	H C PATEL	12-01-2026	16-01-2026
122	Civil Court Kheda	KHEDA	MACP/37/2026	HANEEFMEEYA SHAHBUDDING MALEK Vs. SAKIRHUSEN SIKANDARMIYA MALEK ETC.	H C PATEL	12-01-2026	16-01-2026
123	Civil Court Kheda	KHEDA	MACP/76/2026	TUSHALKUMAR ARJUNSINH CHAUHAN Vs. SAHILSHA SAMIRSHA DIWAN ETC.	B B GANDHI	27-01-2026	28-01-2026
124	Civil Court Kheda	KHEDA	MACP/77/2026	MAHENDRABHAI MAFATBHAI SOLANKI Vs. RANJEETKUMAR RAMESHBHAI SOLANKI ETC.	J K PRAJAPATI	27-01-2026	28-01-2026
125	Civil Court Kheda	KHEDA	MCA/5/2026	CHHAGANBHAI MUMABHAI BHARWAD ETC. Vs. SHASHIKANT KARSHAN GANGAJI PATEL ETC.	B A PATEL	16-01-2026	30-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
126	Civil Court Kheda	KHEDA	MCA/7/2026	HEIRS OF LATE MOHAMMADKHAN RASULKAHN Vs. MAMLATDARSHRI,MAMEMDABAD ETC.	S A PATHAN	23-01-2026	30-01-2026
127	Civil Court Kheda	KHEDA	RCA/2/2026	OCCHAVBHAI PUNAMCHAND ALIAS BABUBHAI RANA Vs. HEIRS OF LATE VINUBHAI PUNAMCHAND ALIAS BABUBHAI RANA	S R DUBEY	06-01-2026	19-01-2026
128	Civil Court Kheda	KHEDA	RCA/2/2026	OCCHAVBHAI PUNAMCHAND ALIAS BABUBHAI RANA Vs. HEIRS OF LATE VINUBHAI PUNAMCHAND ALIAS BABUBHAI RANA	S R DUBEY	06-01-2026	19-01-2026
129	Civil Court Kheda	KHEDA	RCA/2/2026	OCCHAVBHAI PUNAMCHAND ALIAS BABUBHAI RANA Vs. HEIRS OF LATE VINUBHAI PUNAMCHAND ALIAS BABUBHAI RANA	S R DUBEY	06-01-2026	19-01-2026
130	Civil Court Kheda	KHEDA	RCA/236/2025	GUNVANTBHAI PARSOTAMBHAI PATEL ETC. Vs. DEEP DEVENDRABHAI BIN RAMANBHAI PATEL ETC.	D B BHATT	22-12-2025	03-01-2026
131	Civil Court Kheda	KHEDA	RCA/236/2025	GUNVANTBHAI PARSOTAMBHAI PATEL ETC. Vs. DEEP DEVENDRABHAI BIN RAMANBHAI PATEL ETC.	D B BHATT	22-12-2025	03-01-2026
132	Civil Court Kheda	KHEDA	RCA/236/2025	GUNVANTBHAI PARSOTAMBHAI PATEL ETC. Vs. DEEP DEVENDRABHAI BIN RAMANBHAI PATEL ETC.	D B BHATT	22-12-2025	03-01-2026
133	Civil Court Kheda	KHEDA	RCA/245/2025	FILIPBHAI SIMONBHAI CHRISTI Vs. ISHWARBHAI DHULABHAI SENVA	N C PATEL	31-12-2025	07-01-2026
134	Civil Court Kheda	KHEDA	RCA/245/2025	FILIPBHAI SIMONBHAI CHRISTI Vs. ISHWARBHAI DHULABHAI SENVA	N C PATEL	31-12-2025	07-01-2026
135	Civil Court Kheda	KHEDA	RCA/245/2025	FILIPBHAI SIMONBHAI CHRISTI Vs. ISHWARBHAI DHULABHAI SENVA	N C PATEL	31-12-2025	07-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
136	Civil Court Kheda	KHEDA	RCA/245/2025	FILIPBHAI SIMONBHAI CHRISTI Vs. ISHWARBHAI DHULABHAI SENVA	N C PATEL	31-12-2025	07-01-2026
137	Civil Court Kheda	KHEDA	RCA/7/2026	JIGNESHKUMAR MUKUNDBHAI GANDHI SON OF MUKUNDBHAI HARILAL GANDHI Vs. HEIRS OF LATE VINUBHAI PUNAMCHAND ALIAS BABUBHAI RANA	R B PRAJAPATI	09-01-2026	27-01-2026
138	Civil Court Kheda	KHEDA	RCA/7/2026	JIGNESHKUMAR MUKUNDBHAI GANDHI SON OF MUKUNDBHAI HARILAL GANDHI Vs. HEIRS OF LATE VINUBHAI PUNAMCHAND ALIAS BABUBHAI RANA	R B PRAJAPATI	09-01-2026	27-01-2026
139	Civil Court Kheda	KHEDA	RCA/7/2026	JIGNESHKUMAR MUKUNDBHAI GANDHI SON OF MUKUNDBHAI HARILAL GANDHI Vs. HEIRS OF LATE VINUBHAI PUNAMCHAND ALIAS BABUBHAI RANA	R B PRAJAPATI	09-01-2026	27-01-2026
140	Civil Court Kheda	KHEDA	RCA/7/2026	JIGNESHKUMAR MUKUNDBHAI GANDHI SON OF MUKUNDBHAI HARILAL GANDHI Vs. HEIRS OF LATE VINUBHAI PUNAMCHAND ALIAS BABUBHAI RANA	R B PRAJAPATI	09-01-2026	27-01-2026
141	Civil Court Kheda	KHEDA	RCS/1/2026	BANK OF BARODA,NAYKA BRANCH Vs. BHAGWANBHAI RAMANBHAI CHAUHAN ETC.	B P ROHIT	09-01-2026	17-01-2026
142	Civil Court Kheda	KHEDA	RCS/1/2026	BANK OF BARODA,NAYKA BRANCH Vs. BHAGWANBHAI RAMANBHAI CHAUHAN ETC.	B P ROHIT	09-01-2026	17-01-2026
143	Civil Court Kheda	KHEDA	RCS/1/2026	BANK OF BARODA,NAYKA BRANCH Vs. BHAGWANBHAI RAMANBHAI CHAUHAN ETC.	B P ROHIT	09-01-2026	17-01-2026
144	Civil Court Kheda	KHEDA	RCS/151/2025	DINESHBHAI DHULABHAI PARMAR Vs. MAGANBHAI GOTAJI CHAUHAN ETC.	P B VARSOLIYA	30-12-2025	07-01-2026
145	Civil Court Kheda	KHEDA	RCS/151/2025	DINESHBHAI DHULABHAI PARMAR Vs. MAGANBHAI GOTAJI CHAUHAN ETC.	P B VARSOLIYA	30-12-2025	07-01-2026
146	Civil Court Kheda	KHEDA	RCS/151/2025	DINESHBHAI DHULABHAI PARMAR Vs. MAGANBHAI GOTAJI CHAUHAN ETC.	P B VARSOLIYA	30-12-2025	07-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
147	Civil Court Kheda	KHEDA	RCS/151/2025	DINESHBHAI DHULABHAI PARMAR Vs. MAGANBHAI GOTAJI CHAUHAN ETC.	P B VARSOLIYA	30-12-2025	07-01-2026
148	Civil Court Kheda	KHEDA	RCS/151/2025	DINESHBHAI DHULABHAI PARMAR Vs. MAGANBHAI GOTAJI CHAUHAN ETC.	P B VARSOLIYA	30-12-2025	07-01-2026
149	Civil Court Kheda	KHEDA	RCS/151/2025	DINESHBHAI DHULABHAI PARMAR Vs. MAGANBHAI GOTAJI CHAUHAN ETC.	P B VARSOLIYA	30-12-2025	07-01-2026
150	Civil Court Kheda	KHEDA	RCS/151/2025	DINESHBHAI DHULABHAI PARMAR Vs. MAGANBHAI GOTAJI CHAUHAN ETC.	P B VARSOLIYA	30-12-2025	07-01-2026
151	Civil Court Kheda	KHEDA	RCS/151/2025	DINESHBHAI DHULABHAI PARMAR Vs. MAGANBHAI GOTAJI CHAUHAN ETC.	P B VARSOLIYA	30-12-2025	07-01-2026
152	Civil Court Kheda	KHEDA	RCS/2/2026	BANK OF BARODA,NAYKA BRANCH Vs. MASRIBEN RADHESHYAM MORIYA ETC.	B P ROHIT	09-01-2026	16-01-2026
153	Civil Court Kheda	KHEDA	RCS/2/2026	BANK OF BARODA,NAYKA BRANCH Vs. MASRIBEN RADHESHYAM MORIYA ETC.	B P ROHIT	09/01/2026	16-01-2026
154	Civil Court Kheda	KHEDA	RCS/3/2026	BANK OF BARODA,NAYKA BRANCH Vs. VISHNUBHAI VALUBHAI RABARI ETC.	B P ROHIT	09-01-2026	17-01-2026
155	Civil Court Kheda	KHEDA	RCS/3/2026	BANK OF BARODA,NAYKA BRANCH Vs. VISHNUBHAI VALUBHAI RABARI ETC.	B P ROHIT	09-01-2026	17-01-2026
156	Civil Court Kheda	KHEDA	RCS/4/2026	BANK OF BARODA,NAYKA BRANCH Vs. MAHENDRABHAI CHANDUBHAI ROHIT ETC.	B P ROHIT	09-01-2026	16-01-2026
157	Civil Court Kheda	KHEDA	RCS/4/2026	BANK OF BARODA,NAYKA BRANCH Vs. MAHENDRABHAI CHANDUBHAI ROHIT ETC.	B P ROHIT	09-01-2026	16-01-2026
158	Civil Court Kheda	KHEDA	RCS/5/2026	SHOBHANABEN FATESANG MAKWANA ETC. Vs. KANJIBHAI BABABHAI MAKWANA ETC.	B A PATEL	12-01-2026	17-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
159	Civil Court Kheda	KHEDA	RCS/5/2026	SHOBHANABEN FATESANG MAKWANA ETC. Vs. KANJIBHAI BABABHAI MAKWANA ETC.	B A PATEL	12-01-2026	17-01-2026
160	Civil Court Kheda	KHEDA	RCS/5/2026	SHOBHANABEN FATESANG MAKWANA ETC. Vs. KANJIBHAI BABABHAI MAKWANA ETC.	B A PATEL	12-01-2026	17-01-2026
161	Civil Court Kheda	KHEDA	RCS/5/2026	SHOBHANABEN FATESANG MAKWANA ETC. Vs. KANJIBHAI BABABHAI MAKWANA ETC.	B A PATEL	12-01-2026	17-01-2026
162	Civil Court Kheda	KHEDA	RCS/5/2026	SHOBHANABEN FATESANG MAKWANA ETC. Vs. KANJIBHAI BABABHAI MAKWANA ETC.	B A PATEL	12-01-2026	17-01-2026
163	Civil Court Kheda	KHEDA	RCS/5/2026	SHOBHANABEN FATESANG MAKWANA ETC. Vs. KANJIBHAI BABABHAI MAKWANA ETC.	B A PATEL	12-01-2026	17-01-2026
164	Civil Court Kheda	KHEDA	RCS/68/2024	PRAVINBHAI PRATAPBHAI PARMAR ETC. Vs. SHANKARJI SHAMBHUJI THAKOR ETC.	K H THAKOR	09-07-2024	05-01-2026
165	Civil Court Kheda	KHEDA	RCS/68/2024	PRAVINBHAI PRATAPBHAI PARMAR ETC. Vs. SHANKARJI SHAMBHUJI THAKOR ETC.	K H THAKOR	09-07-2024	05-01-2026
166	Civil Court Kheda	KHEDA	RCS/68/2024	PRAVINBHAI PRATAPBHAI PARMAR ETC. Vs. SHANKARJI SHAMBHUJI THAKOR ETC.	K H THAKOR	09-07-2024	05-01-2026
167	Civil Court Kheda	KHEDA	RCS/68/2024	PRAVINBHAI PRATAPBHAI PARMAR ETC. Vs. SHANKARJI SHAMBHUJI THAKOR ETC.	K H THAKOR	09-07-2024	05-01-2026
168	Civil Court Kheda	KHEDA	RCS/79/2025	JAYESHBHAI BANSIBHAI PATEL Vs. SAMANTSINH ALIAS DINESHBHAI JADAV	D B BHATT	30-12-2025	05-01-2026
169	Civil Court Kheda	KHEDA	SPCS/20/2022	LAXMIBEN D/O JUGALDAS RAMKRUSHNABHAI SADHU W/O MAKANDAS ACHARYA Vs. MUKESHBHAI MANSUKHBHAI PANCHAL ETC.	S R VANKAR	05-03-2022	12-01-2026
170	Civil Court Kheda	KHEDA	SPCS/20/2022	LAXMIBEN D/O JUGALDAS RAMKRUSHNABHAI SADHU W/O MAKANDAS ACHARYA Vs. MUKESHBHAI MANSUKHBHAI PANCHAL ETC.	S R VANKAR	05-03-2022	12-01-2026
171	Civil Court Kheda	KHEDA	SPCS/64/2025	RABARI NAVGHANBHAI JIVANBHAI P.O.A. OF KHETAJI MAFAJI MALI ALIAS SANKHALA Vs. RAMABHAI PUNABHAI BARAIYA ETC.	N G BHATT	23-12-2025	16-01-2026
172	Civil Court Kheda	KHEDA	SPCS/64/2025	RABARI NAVGHANBHAI JIVANBHAI P.O.A. OF KHETAJI MAFAJI MALI ALIAS SANKHALA Vs. RAMABHAI PUNABHAI BARAIYA ETC.	N G BHATT	23-12-2025	16-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
173	Civil Court Kheda	KHEDA	SPCS/64/2025	RABARI NAVGHANBHAI JIVANBHAI P.O.A. OF KHETAJI MAFAJI MALI ALIAS SANKHALA Vs. RAMABHAI PUNABHAI BARAIYA ETC.	N G BHATT	23-12-2025	16-01-2026
174	Civil Court Kheda	KHEDA	SPCS/64/2025	RABARI NAVGHANBHAI JIVANBHAI P.O.A. OF KHETAJI MAFAJI MALI ALIAS SANKHALA Vs. RAMABHAI PUNABHAI BARAIYA ETC.	N G BHATT	23-12-2025	16-01-2026
175	Civil Court Kheda	KHEDA	SPCS/64/2025	RABARI NAVGHANBHAI JIVANBHAI P.O.A. OF KHETAJI MAFAJI MALI ALIAS SANKHALA Vs. RAMABHAI PUNABHAI BARAIYA ETC.	N G BHATT	23-12-2025	16-01-2026
176	Civil Court Kheda	KHEDA	SPCS/65/2025	ASIFBHAI YAKUBBHAI SURTI Vs. MUKESHBHAI JAYANTIBHAI PATEL	R J SHAH	24-12-2026	01-01-2026
177	Civil Court Kheda	KHEDA	SPCS/65/2025	ASIFBHAI YAKUBBHAI SURTI Vs. MUKESHBHAI JAYANTIBHAI PATEL	R J SHAH	24-12-2026	01-01-2026
178	Civil Court,Matar	KHEDA	CMA SC/26/2025	HEIRS OF DECEASED CHANDRAKANT CHHOTALAL DESAI VS PRATAPBHAI MANIBHAI PARMAR	SHRI B A PATEL	24/11/2025	27/01/2026
179	Civil Court,Matar	KHEDA	CMS SC/01/2026	PRAVINBHAI RAJNIKANT THAKKAR VS LAXMANBHAI CHANDUBHAI RATHOD GUARDIAN OF MINOR SUNILBHAI KANUBHAI	SHRI P S BHARADIYA	07/01/2026	17/01/2026
180	Civil Court,Matar	KHEDA	EXER/1/2026	HARJIVANDAS MANGALDAS PANCHAL VS KALPESHKUMAR LAXMISHANKAR BHATT	SHRI V D PAREKH	06/01/2026	20/01/2026
181	Civil Court,Matar	KHEDA	MACP No/1230/2025	RASULMIYA BHIKHUMIYA MALEK VS SAKILHUSEN RASULMIYA MALEK	SHRI A G VYAS	17/12/2025	02/01/2026
182	Civil Court,Matar	KHEDA	MACP No/1251/2025	VANDANABEN DIPENKUMAR DARJI GUARDIAN OF MINOR DAX DIPENBHAI DARJI VS SAKILHUSEN RASULMIYA MALEK	SHRI A G VYAS	22/12/2025	02/01/2026
183	Civil Court,Matar	KHEDA	MACP No/1252/2025	VANDANABEN DIPENKUMAR DARJI GUARDIAN OF MINOR HENSHI DIPENBHAI DARJI VS SAKILHUSEN RASULMIYA MALEK	SHRI A G VYAS	22/12/2025	02/01/2026
184	Civil Court,Matar	KHEDA	RCS No/02/2026	JAGDISHBHAI DAHYABHAI PATEL VS INDIRABEN KANUBHAI PATEL	M M SAIYAD	09/01/2026	30/01/2026
185	Civil Court,Matar	KHEDA	RCS No/03/2026	JAYESHKUMAR PUNAMBHAI SHARMA VS HEMLATABEN CHANDUBHAI PATEL	SHRI B G PARMAR	13/01/2026	19/01/2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
186	Civil Court,Matar	KHEDA	RCS No/05/2026	LEGAL HEIRS OF SHANABHAI GOKALBHAI TALPADA VS USHABEN WIDOW OF PARSOTTAMBHAI LALABHAI	SHRI M A PATHAN	20/01/2026	27/01/2026
187	Civil Court,Matar	KHEDA	RCS No/143/2024	STATE BANK OF INDIA MAHEMDAVAD VS BHALABHAI UDESANG CHAUHAR AND ORS	SHRI K M KHALIFA	18/12/2024	06/01/2026
188	Civil Court,Matar	KHEDA	RCS No/150/2025	ISUBBHAI IMAMMIYA MALEK VS BILKASBANU DAUGHTER OF SADRUMIYA NAVARANGMIYA	SHRI N K GOHIL	29/12/2025	13/01/2026
189	Civil Court,Matar	KHEDA	RCS No/429/2025	LEGAL HEIRS OF RAJIBEN RUKHADBHAI MUDHAVA DAUGHTER OF SAGRAMBHAI BHARWAD VS KOKIBEN RAMUBHAI BHARWAD	SHRI A S GANJA	18/12/2025	09/01/2025
190	Civil Court,Matar	KHEDA	SPCS No/19/2025	BHIKHUBHAI CHHOTUBHAI PATEL VS DASHRATBHAI BACHUBHAI BHARWAD	SHRI A H SHAIKH	18/11/2025	19/01/2026
191	Civil Court,Matar	KHEDA	SPCS No/68/2025	ZAHIRBHAI IBRAHIMBHAI SHAH VS MALEK NAYATIBIBI WIDOW OF BADRUDDIN	SHRI B M PATEL	31/12/2025	16/01/2026
192	Civil Court,Thasra	KHEDA	EXE R/1/2026	BABAR MAHIJIBHAI PARMAR Vs MANCHHABEN WIDOW OF SHANABHAI KABHAIBHAI PARMAR	B P PUROHIT	06/01/2026	7/1/2026
193	Civil Court,Thasra	KHEDA	RCS/1/2026	LAXMANBHAI KHODABHAI BIN CHUTHABHAI SENVA HEIRS OF KARSANBHAI MANABHAI SENVA Vs PUNAMBHAI SHAKRABHAI SENVA	K N PATEL	21-01-2026	29/01/2026
194	Civil Court,Thasra	KHEDA	RCS/14/2025	HEIRS OF LATE RANCHHODBHAI RAYMALBHAI SOLANKI Vs JAGDISHBHAI HEMABHAI RAJPUT	C C PATEL	12/12/2025	12/1/2026
195	Civil Court,Thasra	KHEDA	RCS/15/2025	BIPINCHANDRA MANISHANKAR JOSHI Vs HEIRS OF LATE DILIPBHAI KHODABHAI PATEL	M M SHAIKH R B LUHAR	26/12/2025	1/1/2026
196	Civil Court,Thasra	KHEDA	RCS/2/2023	KANUBHAI RAMANBHAI MANGALBHAI ZALA Vs MELABHAI SHANABHAI ZALA	K N PATEL S B PARMAR	07/06/2023	1/1/2026
197	Civil Court,Thasra	KHEDA	RCS/2/2026	BHARATBHAI PRATAPBHAI RATHDO Vs TALATI CUM MINISTER,NANADARA	P K PATEL	22/01/2026	28/01/2026
198	Civil Court,Thasra	KHEDA	RCS/2/2026	BHARATBHAI PRATAPBHAI RATHDO Vs TALATI CUM MINISTER,NANADARA	P K PATEL	22/01/2026	29/01/2026
199	Civil Court,Thasra	KHEDA	RCS/4/2025	HEIRS OF LATE SIDDIMIYA KASAMMIYA MALEK Vs HEIRS OF LATE JOITABHAI VAGHABHAI GOHEL	C C PATEL M R PATEL	22/04/2025	5/1/2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
200	Civil Court, Thasra	KHEDA	SMST/R/1/2025	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs PRAGNESHKUMAR PUNAMCHAND RANA	C C PATEL M S SHEKH	10/12/2025	9/1/2026
201	Civil Court, Thasra	KHEDA	SMST/R/2/25	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs PRAGNESHKUMAR PUNAMCHAND RANA	C C PATEL	12/12/2025	9/1/2026
202	Civil Court, Thasra	KHEDA	SMST/R/3/25	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs AJITBHAI RAMANBHAI RATHOD	C C PATEL	22/12/2025	9/1/2026
203	Civil Court, Thasra	KHEDA	SMST/R/4/25	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs AJITBHAI RAMANBHAI RATHOD	C C PATEL	22/12/2025	9/1/2026
204	Civil Court, Thasra	KHEDA	SMST/R/5/25	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs KIRANKUMAR MELABHAI BARAIYA	C C PATEL	22/12/2025	9/1/2026
205	Civil Court, Thasra	KHEDA	SMST/R/6/2025	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs PRAGNESHKUMAR PUNAMCHAND RANA	C C PATEL	24/12/2025	1/1/2026
206	Civil Court, Thasra	KHEDA	SMST/R/6/2025	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs PRAGNESHKUMAR PUNAMCHAND RANA	C C PATEL	24/12/2025	16/01/2026
207	Civil Court, Thasra	KHEDA	SMST/R/7/2025	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs PRAGNESHKUMAR PUNAMCHAND RANA	C C PATEL	24/12/2025	1/1/2026
208	Civil Court, Thasra	KHEDA	SMST/R/7/2025	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs PRAGNESHKUMAR PUNAMCHAND RANA	C C PATEL	24/12/2025	16/01/2026
209	Civil Court, Thasra	KHEDA	SMST/R/8/2025	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs KIRANKUMAR MELABHAI BARAIYA	C C PATEL	24/12/2025	1/1/2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
210	Civil Court, Thasra	KHEDA	SMST/R/8/2025	OJEFA MUJJAFAR HUSAIN VHORA MANAGER THASRA VEPARI MANDAL CO.OP. CREDIT SOCIETY Vs KIRANKUMAR MELABHAI BARAIYA	C C PATEL	24/12/2025	16/01/2026
211	District Court Nadiad	KHEDA	CMA/04/2026	NELSHAN KESHAVLAL CRISTIAN VS PARLIN GUNVANTBHAI CRISTIAN	V.V.GOHIL	22/01/2026	23/01/2026
212	District Court Nadiad	KHEDA	MACP/1008/2024	SHANABHAI LAXMANBHAI RATHOD VS ICICI LOMBARD	B.J.DABHI	21/1/2026	23/1/2026
213	District Court Nadiad	KHEDA	MACP/1177/2025	HARISHBHAI ARVINDBHAI HARIJAN VS JAVEDBHAI SALIMBHAI MEMAN	M.R.SUKLA	18/12/2025	1/1/2026
214	District Court Nadiad	KHEDA	MACP/1228/2025	IRFAN MAHMADHUSAIN MEMAN VS AMJATHUSAIN ELIYAS	M.R.SUKLA	20/12/2025	1/1/2026
215	District Court Nadiad	KHEDA	MACP/1277/2025	AAYAKHAN SERKHAN PATHAN	D.K.DARJI	31/12/2025	06/01/2026
216	District Court Nadiad	KHEDA	MACP/1282/2025	MUJJAFAR HUSAIN MOHMAD HUSAIN MALEK VS PRADIPSINH RATANSINH SODHA	M.R.SUKLA	31/12/2025	5/1/2026
217	District Court Nadiad	KHEDA	MACP/13/2026	BIPINKUMAR NATVARBHAI MAKVANA VS ICICI LOMBARD	B.B.GANDHI	6/1/2026	9/1/2026
218	District Court Nadiad	KHEDA	MACP/14/2026	RAMESHKUMAR RUMALBHAI VS IFFCO TOKIYO GENERAL INSURANCE	T.D.DABHI	06/01/2026	12/01/2026
219	District Court Nadiad	KHEDA	MACP/15/2026	TAKHATSINH CHANDUJI V/S IFFCO TOKIYO GEN. INSURANCE	T.D.DABHI	06/01/2026	12/01/2026
220	District Court Nadiad	KHEDA	MACP/16/2026	RAMESHKUMAR RUMALBHAI VS IFFCO TOKIYO GENERAL INSURANCE	T.D.DABHI	06/01/2026	12/01/2026
221	District Court Nadiad	KHEDA	MACP/178/2025	KAPILABEN LAXMANSINH SOLANKI VS ICICI LOMBARD	N.B.MISTRY	21/1/2026	23/1/2026
222	District Court Nadiad	KHEDA	MACP/20/2026	VINUBHAI MOHANBHAI PARMAR VS SUNILKUMAR MANSINH TALPADA	D.K.DARJI	08/01/2026	23/01/2026
223	District Court Nadiad	KHEDA	MACP/22/2026	ARVINDBHAI PRABHATBHAI V/S IRFANBHAI SIRAJBHAI	K.R.PRAJAPATI	06/01/2026	09/01/2026
224	District Court Nadiad	KHEDA	MACP/23/2026	RATANSINH JIJABHAI VS PRADIPSINH RATANSINH	M.R.SUKLA	08/01/2026	20/01/2026
225	District Court Nadiad	KHEDA	MACP/2469/2025	LATE.DEVILABEN VENUGOPAL BRAHMBHATT VS ORIENTAL INSURANCE CO.	J.M.MEHTA	06/01/2026	08/01/2026
226	District Court Nadiad	KHEDA	MACP/2470/2025	VENUGOPAL RAMESHCHANDRA BRAHMBHATT VS ORIENTAL INSURANCE CO.	J.M.MEHTA	06/01/2026	08/01/2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
227	District Court Nadiad	KHEDA	MACP/25/2026	JATINBHAI KANJIBHAI VASAVA VS ICICI LOMBARD	B.L.SARGARA	8/1/2026	9/1/2026
228	District Court Nadiad	KHEDA	MACP/26/2026	SHILPABEN DILIPBHAI VASAVA VS ICICI LOMBARD	B.L.SARGARA	8/1/2026	9/1/2026
229	District Court Nadiad	KHEDA	MACP/27/2026	SANJAYBHAI ASHOKBHAI MAKWANA	B.M.ROHIT	08/01/2026	09/01/2026
230	District Court Nadiad	KHEDA	MACP/2782/2025	BHARATKUMAR SHIVABHAI ROHIT VS ICICI LOMBARD GENERAL INS.CO.	N.B.MISTRY	29/12/2025	06/01/2026
231	District Court Nadiad	KHEDA	MACP/28/2026	KISHANBHAI ALIAS KRISHNABEN PUNAMBHAI BARAIYA VS NEW INDIA INSURANCE VARGA COMPLEX NADIAD	B.J.DABHI	08/01/2026	09/01/2026
232	District Court Nadiad	KHEDA	MACP/31/2026	FAZALBHAI RUPSINH PARMAR	B.J.DABHI	13/01/2026	21/01/2026
233	District Court Nadiad	KHEDA	MACP/37/2026	HANIFMIYA SHAHBUDDIN MALEK VS ICICI LOMBARD	M.C.PATEL	13/1/2026	23/1/2026
234	District Court Nadiad	KHEDA	MACP/41/2026	RAMKORBEN BIMALBHAI BHILAMA	T.D.DABHI	15/01/2026	21/01/2026
235	District Court Nadiad	KHEDA	MACP/42/2026	LATE.SANJAYBHAI BIMALBHAI BHILAMA VS THE NEW INDIA INSU. CO.LTD.	T.D.DABHI	15/01/2026	21/01/2026
236	District Court Nadiad	KHEDA	MACP/43/2026	ARUNBHAI SHERSINH BHILAMA	T.D.DABHI	15/01/2026	21/01/2026
237	District Court Nadiad	KHEDA	MCA/04/2026	AJITKUMAR HASHMUKHRAI THAKOR VS HARISHBHAI N. PARMAR	D.B.AUTHOR	17/01/2026	23/01/2026
238	District Court Nadiad	KHEDA	MCA/04/2026	AJITKUMAR HASHMUKHRAI THAKOR VS REV. ASHISHBHAI RATHOD	D.B.AUTHOR	17/01/2026	23/01/2026
239	District Court Nadiad	KHEDA	MCA/04/2026	AJITKUMAR HASHMUKHRAI THAKOR VS REV. IMANU L. S.KANT	D.B.AUTHOR	17/01/2026	23/01/2026
240	District Court Nadiad	KHEDA	MCA/04/2026	AJITKUMAR HASHMUKHRAI THAKOR VS SHRI REV. VIJAY MECWAN	D.B.AUTHOR	17/01/2026	23/01/2026
241	District Court Nadiad	KHEDA	MCA/56/2025	AMBALAL JENABHAI PARMAR VS PATEL JITENDRA SURYAKANTBHAI (AZAD)	S.M.CHAUHAN	30/12/2025	06/01/2026
242	District Court Nadiad	KHEDA	MCA/59/2025	RAGHUBHAI GOVINDBHAI BHARVAD VS BAJUBEN VAJESINH GOHEL	S.T.PATELIYA	2/1/2026	3/1/2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
243	District Court Nadiad	KHEDA	MCA/59/2025	RAGHUBHAI GOVINDBHAI BHARVAD VS CHANDRIKABEN JESINGBHAI GOHEL	S.T.PATELIYA	2/1/2026	3/1/2026
244	District Court Nadiad	KHEDA	MCA/59/2025	RAGHUBHAI GOVINDBHAI BHARVAD VS CHHOTABHAI KHUMANSINH CHAVDA	S.T.PATELIYA	2/1/2026	3/1/2026
245	District Court Nadiad	KHEDA	MCA/59/2025	RAGHUBHAI GOVINDBHAI BHARVAD VS DIPSINH JESINGBHAI GOHEL	S.T.PATELIYA	2/1/2026	3/1/2026
246	District Court Nadiad	KHEDA	MCA/59/2025	RAGHUBHAI GOVINDBHAI BHARVAD VS MAFATBHAI VAJESINH GOHEL	S.T.PATELIYA	2/1/2026	3/1/2026
247	District Court Nadiad	KHEDA	MCA/59/2025	RAGHUBHAI GOVINDBHAI BHARVAD VS MAHENDRABHAI CHHOTABHAI CHAVDA	S.T.PATELIYA	2/1/2026	3/1/2026
248	District Court Nadiad	KHEDA	MCA/59/2025	RAGHUBHAI GOVINDBHAI BHARVAD VS MAHIJIBHA JESINGBHAI GOHEL	S.T.PATELIYA	2/1/2026	3/1/2026
249	District Court Nadiad	KHEDA	MCA/59/2025	RAGHUBHAI GOVINDBHAI BHARVAD VS RAMABHAI JESINGBHAI GOHEL	S.T.PATELIYA	2/1/2026	3/1/2026
250	District Court Nadiad	KHEDA	RAC/2/2026	OCHHAVBHAI PUNAMBHAI RANA VS BHAVNABEN RAMANBHAI RANA	S.R.DUBE	17/1/2026	20/1/2026
251	District Court Nadiad	KHEDA	RAC/2/2026	OCHHAVBHAI PUNAMBHAI RANA VS USHABEN BABUBHAI RANA	S.R.DUBE	17/1/2026	19/1/2026
252	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS GIRISHBHAI CHHOTABHAI	B.A.PATEL	16/01/2026	20/01/2026
253	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS GIRISHBHAI CHHOTABHAI	B.A.PATEL	16/01/2026	20/01/2026
254	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS HARSHADBHAI CHHOTABHAI BHAVSAR	B.A.PATEL	16/01/2026	20/01/2026
255	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS HARSHADBHAI CHHOTABHAI BHAVSAR	B.A.PATEL	16/01/2026	20/01/2026
256	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS KETANBHAI KANUBHAI BHAVSAR	B.A.PATEL	16/01/2026	17/01/2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
257	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS MANISHABEN KANUBHAI	B.A.PATEL	16/01/2026	20/01/2026
258	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS MANISHABEN KANUBHAI	B.A.PATEL	16/01/2026	20/01/2026
259	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS MANOJKUMAR KANUBHAI BHAVSAR	B.A.PATEL	16/01/2026	17/01/2026
260	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS NANDESHWARBHAI KANUBHAI BHAVSAR	B.A.PATEL	16/01/2026	17/01/2026
261	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS SANTIBHAI CHHOTABHAI	B.A.PATEL	16/01/2026	20/01/2026
262	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI BHAVSAR VS SANTIBHAI CHHOTABHAI	B.A.PATEL	16/01/2026	20/01/2026
263	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI VS KAILASHBEN CHHOTABHAI BHAVSAR	B.A.PATEL	16/01/2026	20/01/2026
264	District Court Nadiad	KHEDA	RCA/01/2026	RASHIKBHAI CHHOTABHAI VS KAILASHBEN CHHOTABHAI BHAVSAR	B.A.PATEL	16/01/2026	20/01/2026
265	District Court Nadiad	KHEDA	RCA/15/2026	LATE. BEMABHAI MAGANBHAI SOLANKI NA VARSO VS SURYAKANT BHARTIBEN SAHSHIKANT TALPADA NA VARSO	K.M.PATEL	30/01/2026	31/01/2026
266	District Court Nadiad	KHEDA	RCA/234/2025	SANJAYBHAI GUNVANTBHAI THAKAR VS CHETAN MIKHYAL PITAMBER MECVAN	N.M.TALPADA	29/12/2025	5/1/2026
267	District Court Nadiad	KHEDA	RCA/234/2025	SANJAYBHAI GUNVANTBHAI THAKAR VS JAGRUTIBEN MIKHYAL PITAMBER MECVAN	N.M.TALPADA	29/12/2025	5/1/2026
268	District Court Nadiad	KHEDA	RCA/234/2025	SANJAYBHAI GUNVANTBHAI THAKAR VS MIKHYAL PITAMBAR MECVAN	N.M.TALPADA	29/12/2025	5/1/2026
269	District Court Nadiad	KHEDA	RCA/234/2025	SANJAYBHAI GUNVANTBHAI THAKAR VS PUSHPABEN MIKHYAL PITAMBAR MECVAN	N.M.TALPADA	29/12/2025	5/1/2026
270	District Court Nadiad	KHEDA	RCA/234/2025	SANJAYBHAI GUNVANTBHAI THAKAR VS SEJALBEN MIKHYAL PITAMBER MECVAN	N.M.TALPADA	29/12/2025	5/1/2026
271	District Court Nadiad	KHEDA	RCA/234/2025	SANJAYBHAI GUNVANTBHAI THAKAR VS SNEHAL MIKHYAL PITAMBER MECVAN	N.M.TALPADA	29/12/2025	5/1/2026
272	District Court Nadiad	KHEDA	RCA/240/2025	GHANSHYAMBHAI CHHOTABHAI PATEL VS FALGUNIBEN RAMANBHAI PATEL	Y.P.HIRAGAR	03/01/2026	08/01/2026
273	District Court Nadiad	KHEDA	RCA/240/2025	GHANSHYAMBHAI CHHOTABHAI PATEL VS PARESHBHAI RAMANBHAI PATEL	Y.P.HIRAGAR	03/01/2026	08/01/2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
274	District Court Nadiad	KHEDA	RCA/246/2025	LATE.NANABHAI VAGHABHAI PARMAR VS AKSHA ALKESHBHAI SHAH	S.H.BRAHMBHATT	3/1/2026	7/1/2026
275	District Court Nadiad	KHEDA	RCA/246/2025	LATE.NANABHAI VAGHABHAI PARMAR VS ANUSHKA ALKESHBHAI SHAH	S.H.BRAHMBHATT	3/1/2026	7/1/2026
276	District Court Nadiad	KHEDA	RCA/246/2025	LATE.NANABHAI VAGHABHAI PARMAR VS ARUNBHAI RAVJIBHAI PATEL	S.H.BRAHMBHATT	3/1/2026	7/1/2026
277	District Court Nadiad	KHEDA	RCA/246/2025	LATE.NANABHAI VAGHABHAI PARMAR VS HINABEN TE ALKESHBHAI SHAH NI VIDHAVA	S.H.BRAHMBHATT	3/1/2026	7/1/2026
278	District Court Nadiad	KHEDA	RCA/246/2025	LATE.NANABHAI VAGHABHAI PARMAR VS NILAMBEN INDUBHAI SHAH	S.H.BRAHMBHATT	3/1/2026	7/1/2026
279	District Court Nadiad	KHEDA	RCA/246/2025	LATE.NANABHAI VAGHABHAI PARMAR VS RAVJI CHANDRAVADAN BRAHMBHATT	S.H.BRAHMBHATT	3/1/2026	7/1/2026
280	District Court Nadiad	KHEDA	RCA/7/2026	JIGNESHBHAI MUKUNDBHAI GANDHI VS BHAVANABEN RAMANBHAI RATILAL RANA	R.B.PRAJAPATI	23/1/2026	30/1/2026
281	District Court Nadiad	KHEDA	RCA/7/2026	JIGNESHBHAI MUKUNDBHAI GANDHI VS USHABEN D/O BACHUBHAI RANA	R.B.PRAJAPATI	23/1/2026	27/1/2026
282	Civil Court, Thasra	KHEDA	RCS/4/2025	HEIRS OF LATE SIDDIMIYA KASAMMIYA MALEK Vs HEIRS OF LATE JOITABHAI VAGHABHAI GOHEL	C C PATEL M R PATEL	22/04/2025	31/01/2026
283	Civil Court, Kathlal	KHEDA	CMA SC/11/2024	DABHI D/O LAXMIBEN SHANAJI	B T BRAHMBHATT	01-08-2024	Not Served.Reason:Address not foundDelivery Date:16-01-2026
284	Civil Court, Kathlal	KHEDA	CMA SC/11/2024	DABHI D/O LAXMIBEN SHANAJI	B T BRAHMBHATT	01-08-2024	Not Served.Reason:Address not foundDelivery Date:16-01-2026
285	Civil Court, Kathlal	KHEDA	CMA SC/11/2024	PATEL VIKASH BHAGVANBHAI	B T BRAHMBHATT	01-08-2024	Yet to be served.
286	Civil Court, Kathlal	KHEDA	CMA SC/12/2024	DABHI D/O LAXMIBEN SHANAJI	B T BRAHMBHATT	01-08-2024	Not Served.Reason:Address not foundDelivery Date:16-01-2026
287	Civil Court, Kathlal	KHEDA	CMA SC/12/2024	PATEL VIKASH BHAGVANBHAI	B T BRAHMBHATT	01-08-2024	Yet to be served.
288	Civil Court, Kathlal	KHEDA	CMA SC/4/2025	BHAGVATIPRASAD URFE BACHUBHAI SHANKARBHAI BRAHMBHATT	D L ZALA	10-06-2025	Yet to be served.
289	Civil Court, Kathlal	KHEDA	CMA SC/4/2025	KAPILABEN RAMANBHAI BRAHMBHATT AND DOUGHTER OF SANKARBHAI	D L ZALA	10-06-2025	Yet to be served.

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
290	Civil Court,Kathlal	KHEDA	EXE R/5/2025	QURESHI KAUSHARBANU HAKIMBHAI	H R VOHRA	15-10-2025	Yet to be served.
291	Civil Court,Kathlal	KHEDA	RCS/17/2025	RANJANBEN D/O SHANAJI SOMAJI DABHI AND W/O DILIPBHAI SODHA	M M KARIGAR	28-01-2025	Not Served.Reason:Person not foundDelivery Date:20-01-2026
292	Civil Court,Kathlal	KHEDA	RCS/17/2025	RANJANBEN D/O SHANAJI SOMAJI DABHI AND W/O DILIPBHAI SODHA	M M KARIGAR	28-01-2025	Not Served.Reason:Person not foundDelivery Date:20-01-2026
293	Civil Court,Kathlal	KHEDA	RCS/19/2025	AMRATBEN DOUGHTER OF AMARSINH SOLANKI AND WIFE OF MANSINH JESANGBHAI	J S SOLANKI	20-02-2025	Yet to be served.
294	Civil Court,Kathlal	KHEDA	RCS/19/2025	AMRATBEN DOUGHTER OF AMARSINH SOLANKI AND WIFE OF MANSINH JESANGBHAI	J S SOLANKI	20-02-2025	Yet to be served.
295	Civil Court,Kathlal	KHEDA	RCS/19/2025	BABUBEN FATAJI SOLANKI	J S SOLANKI	20-02-2025	Yet to be served.
296	Civil Court,Kathlal	KHEDA	RCS/19/2025	BABUBEN FATAJI SOLANKI	J S SOLANKI	20-02-2025	Yet to be served.
297	Civil Court,Kathlal	KHEDA	RCS/19/2025	KOKILABEN DOUGHTER OF AMARSINH SOLANKI AND WIFE OF KAJIBHAI JESANGBHAI	J S SOLANKI	20-02-2025	Yet to be served.
298	Civil Court,Kathlal	KHEDA	RCS/2/2026	CHAUHAN MAHESHBHAI BUDHABHAI	N D DABHI	02-01-2026	Yet to be served.
299	Civil Court,Kathlal	KHEDA	RCS/2/2026	SAVITABEN D/O JENABHAI DABHI W/O BUDHABHAI ASHABHAI CHAUHAN	N D DABHI	02-01-2026	Yet to be served.
300	Civil Court,Kathlal	KHEDA	RCS/23/2025	DABHI SAVITABEN SAKRABHAI	B A MISTRY	03-03-2025	Yet to be served.
301	Civil Court,Kathlal	KHEDA	RCS/25/2025	DABHI DAKSHABEN GOVINDBHAI	B A MISTRY	03-03-2025	Yet to be served.
302	Civil Court,Kathlal	KHEDA	RCS/36/2025	KASHIBEN @ JASHIBEN PUNJABHAI	S K PARMAR	16-04-2025	Yet to be served.
303	Civil Court,Kathlal	KHEDA	RCS/39/2025	CHIRAGBHAI VISHNUBHAI PANDYA	P P ZALA	23-04-2025	Yet to be served.
304	Civil Court,Kathlal	KHEDA	RCS/39/2025	CHIRAGBHAI VISHNUBHAI PANDYA	P P ZALA	23-04-2025	Yet to be served.

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
305	Civil Court,Kathlal	KHEDA	RCS/4/2026	KASTURCHAND SANKALCHAND	H R VOHRA	03-01-2026	Yet to be served.
306	Civil Court,Kathlal	KHEDA	RCS/42/2018	KAMDABEN D/O KABHAYBHAI PARMAR AND W/O VINUBHAI POPATBHAI PARMAR	R D DABHI	07-08-2018	Served successfully.Reason:Served on Authorised agentDelivery Date:02-01-2026
307	Civil Court,Kathlal	KHEDA	RCS/43/2025	USHABEN LAXMANBHAI	M V SOLANKI	09-05-2025	Yet to be served.
308	Civil Court,Kathlal	KHEDA	RCS/46/2022	MANJULABEN W/O ASHOKJI CHAUHAN	M M MALEK	26-04-2022	Yet to be served.
309	Civil Court,Kathlal	KHEDA	RCS/46/2022	PRAVINSINH PRABHATSINH ZALA	M M MALEK	26-04-2022	Yet to be served.
310	Civil Court,Kathlal	KHEDA	RCS/54/2025	SITABEN WIFE OF KESHBHAI PARMAR	G J PARMAR	17-07-2025	Yet to be served.
311	Civil Court,Kathlal	KHEDA	RCS/54/2025	SITABEN WIFE OF KESHBHAI PARMAR	G J PARMAR	17-07-2025	Yet to be served.
312	Civil Court,Kathlal	KHEDA	RCS/60/2024	ALKABEN BHALABHAI GOHIL	H R VOHRA	14-06-2024	Served successfully.Reason:Served on partyDelivery Date:03-01-2026
313	Civil Court,Kathlal	KHEDA	RCS/60/2024	PUSHPABEN BHALABHAI GOHIL	H R VOHRA	14-06-2024	Served successfully.Reason:Served on partyDelivery Date:03-01-2026
314	Civil Court,Kathlal	KHEDA	RCS/61/2023	MANOJBHAI SHANKARBHAI CHAUHAN	R H SOLANKI	09-08-2023	Yet to be served.
315	Civil Court,Kathlal	KHEDA	RCS/61/2023	UMESHBHAI SHANKARBHAI	R H SOLANKI	09-08-2023	Yet to be served.
316	Civil Court,Kathlal	KHEDA	RCS/62/2023	MANOJBHAI SHANKARBHAI CHAUHAN	R H SOLANKI	09-08-2023	Yet to be served.
317	Civil Court,Kathlal	KHEDA	RCS/62/2023	UMEDBHAI SHANKARBHAI CHAUHAN	R H SOLANKI	09-08-2023	Yet to be served.
318	Civil Court,Kathlal	KHEDA	RCS/63/2024	RAMESHBHAI PUNAJI RATHOD	I K PARMAR	25-06-2024	Yet to be served.
319	Civil Court,Kathlal	KHEDA	RCS/63/2024	RAMESHBHAI PUNAJI RATHOD	I K PARMAR	25-06-2024	Yet to be served.
320	Civil Court,Kathlal	KHEDA	RCS/63/2025	GANIBEN RAMSINH CHAUHAN	M G MALEK	21-08-2025	Yet to be served.

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
321	Civil Court,Kathlal	KHEDA	RCS/63/2025	RAMAJI MANGAJI DABHI	M G MALEK	21-08-2025	Yet to be served.
322	Civil Court,Kathlal	KHEDA	RCS/65/2025	ANANDIBEN URFE VIMALABEN SHANKARBHAI DABHI	P P ZALA	02-09-2025	Yet to be served.
323	Civil Court,Kathlal	KHEDA	RCS/65/2025	ANANDIBEN URFE VIMALABEN SHANKARBHAI DABHI	P P ZALA	02-09-2025	Yet to be served.
324	Civil Court,Kathlal	KHEDA	RCS/65/2025	CHAMPABEN GULABSINH SODHA PARMAR	P P ZALA	02-09-2025	Yet to be served.
325	Civil Court,Kathlal	KHEDA	RCS/65/2025	CHAMPABEN GULABSINH SODHA PARMAR	P P ZALA	02-09-2025	Yet to be served.
326	Civil Court,Kathlal	KHEDA	RCS/65/2025	DAHIBEN FULABHAI CHAUHAN	P P ZALA	02-09-2025	Yet to be served.
327	Civil Court,Kathlal	KHEDA	RCS/65/2025	DAHIBEN FULABHAI CHAUHAN	P P ZALA	02-09-2025	Yet to be served.
328	Civil Court,Kathlal	KHEDA	RCS/66/2024	GAYATRIBEN KESHABHAI BARAIYA	D J SODHA	28-06-2024	Yet to be served.
329	Civil Court,Kathlal	KHEDA	RCS/66/2024	JYOTSANABEN D/O KESHABHAI BARAIYA	D J SODHA	28-06-2024	Yet to be served.
330	Civil Court,Kathlal	KHEDA	RCS/66/2024	PRABHATSINH BHAVANSING BARAIYA	D J SODHA	28-06-2024	Yet to be served.
331	Civil Court,Kathlal	KHEDA	RCS/66/2024	PRATAPSINH BHAVANSING BARAIYA	D J SODHA	28-06-2024	Yet to be served.
332	Civil Court,Kathlal	KHEDA	RCS/66/2024	SAKUNTLABEN KESHABHAI BARAIYA	D J SODHA	28-06-2024	Yet to be served.

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
333	Civil Court,Kathlal	KHEDA	RCS/66/2024	SARASWATIBEN D/O KESHABHAI BARAIYA	D J SODHA	28-06-2024	Yet to be served.
334	Civil Court,Kathlal	KHEDA	RCS/68/2025	GALIBEN FATABHAI GAJABHAI DABHI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.
335	Civil Court,Kathlal	KHEDA	RCS/68/2025	GUJARNAR JESANGJI SOMAJI TATHA GAJAJI SOMAJI NA VARASDARO (1)SHANTABEN JESANGJI Ni DIKARI	I K PARMAR	18-09-2025	Yet to be served.
336	Civil Court,Kathlal	KHEDA	RCS/68/2025	HANSABEN CHATURBHAI JESANGBHAI DABHI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.
337	Civil Court,Kathlal	KHEDA	RCS/68/2025	HARKHABEN GAJABHAI SOMABHAI DABHI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.
338	Civil Court,Kathlal	KHEDA	RCS/68/2025	JASHIBEN FATABHAI GAJABHAI DABHI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.
339	Civil Court,Kathlal	KHEDA	RCS/68/2025	KAILASHBEN CHATURBHAI JESANGBHAI DABHI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.
340	Civil Court,Kathlal	KHEDA	RCS/68/2025	KAMALABEN JESANGBHAI SOMABHAI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.
341	Civil Court,Kathlal	KHEDA	RCS/68/2025	KANTABEN UDABHAI GAJABHAI DABHI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.
342	Civil Court,Kathlal	KHEDA	RCS/68/2025	KESHIBEN RATABHAI JESANGBHAI DABHI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.
343	Civil Court,Kathlal	KHEDA	RCS/68/2025	LILABEN JESANGBHAI SOMABHAI DABHI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.
344	Civil Court,Kathlal	KHEDA	RCS/68/2025	PINKIBEN RATABHAI JESANGBHAI DABHI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
345	Civil Court,Kathlal	KHEDA	RCS/68/2025	TEJUBEN FATABHAI GAJABHAI DABHI NI DIKRI	I K PARMAR	18-09-2025	Yet to be served.
346	Civil Court,Kathlal	KHEDA	RCS/69/2025	BALDEVBHAI FULAJI BARAIYA	S C DABHI	22-09-2025	Not Served.Reason:Address not foundDelivery Date:13-01-2026
347	Civil Court,Kathlal	KHEDA	RCS/69/2025	BALDEVBHAI FULAJI BARAIYA	S C DABHI	22-09-2025	Not Served.Reason:Address not foundDelivery Date:13-01-2026
348	Civil Court,Kathlal	KHEDA	RCS/69/2025	GHANUBHAI KANUBHAI BARAIYA	S C DABHI	22-09-2025	Not Served.Reason:Address not foundDelivery Date:13-01-2026
349	Civil Court,Kathlal	KHEDA	RCS/69/2025	GHANUBHAI KANUBHAI BARAIYA	S C DABHI	22-09-2025	Served successfully.Reason:Served on Family MemberDelivery Date:13-01-2026
350	Civil Court,Kathlal	KHEDA	RCS/69/2025	HARMENDRASINH PRABHATSINH SOLANKI	S C DABHI	22-09-2025	Yet to be served.
351	Civil Court,Kathlal	KHEDA	RCS/69/2025	HARMENDRASINH PRABHATSINH SOLANKI	S C DABHI	22-09-2025	Yet to be served.
352	Civil Court,Kathlal	KHEDA	RCS/69/2025	HARMENDRASINH PRABHATSINH SOLANKI	S C DABHI	22-09-2025	Yet to be served.
353	Civil Court,Kathlal	KHEDA	RCS/70/2025	NIRUBEN URFE NIRABEN TE BHEMAJI DHULAJI CHAUHAN	A B PATEL	01-10-2025	Yet to be served.
354	Civil Court,Kathlal	KHEDA	RCS/71/2025	DINESHBHAI RAMSINH CHAUHAN	J R PATHAN	01-10-2025	Not Served.Reason:Person not foundDelivery Date:06-01-2026
355	MRS. PRIYANKA AGARWAL,5TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. TMSUIT/01/2026	COMED CHEMICALS V/S SIFCO PHARAMA	MR. Z K SHAIKH	07/01/2026	20/01/2026

Note : This information is not generated from the CIS / NJDG, as the same is not maintained / available in the CIS. It has been downloaded from IRIS Portal as per the data updated by the respective District Court Establishments.

Form – 4

List of total no. of cases randomly allocated during the month of January-2026

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. H.G.Pandya	11	Com CMA	6
2	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. P.K.Khanchandani	21	COMM EXECUTION	7
3	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. P.K.Khanchandani	21	COMM CS	38
4	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. H.G.Pandya	11	com T.M.	1
5	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. H.G.Pandya	11	Com Exe	6
6	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. H.G.Pandya	11	com c.s.	38
7	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. P.K.Khanchandani	21	COMM CMA	6
8	9th Additional District Judge, Surat	Surat	Mr. A. N. Dave	3	COMM. TMSUIT COMM MISC. COMM EX.	30
9	Principal Senior Civil Judge, Olpad	Surat	Ms. N. D. Sharma	2	COMM. CS	1
10	Principal Senior Civil Judge, Mangrol	Surat	Mr. J. S. Parmar	3	COMM. CS	2
11	Principal Senior Civil Judge, Kathor	Surat	Ms. V. L. Pardeshi	3	COMM. CS COMM. MISC. COMM EX.	9
12	Principal Senior Civil Judge, Bardoli	Surat	Mr. M. K. Shah	1	COMM. CS	1
13	Principal District Judge, Surat	Surat	Mr. R. A. Trivedi	1	COMM. APPL. COMM MISC.	3
14	Principal Senior Civil Judge, Surat	Surat	Mr. N. G. Parmar	1	COMM. CS COMM EX.	36
15	2nd Additional Senior Civil Judge, Surat	Surat	Mr. M. V. Chauhan	15	COMM. CS COMM. MISC. COMM EX.	45
16	10th Additional Senior Civil Judge, Surat	Surat	Mrs. M. Y. Swami	35	COMM. CS COMM. MISC. COMM EX.	39
17	Principal Senior Civil Judge @ Hq	Vadodara	Mr. J J Bhatt	1	COMM. SUIT	6

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
18	Principal District Judge	Vadodara	Mr. V K Pathak	1	COMM. MCA	1
19	Principal District Judge	Vadodara	Mr. V K Pathak	1	COMM. CMA	1
20	Principal District Judge	Vadodara	Mr. V K Pathak	1	COMM. APPEAL	3
21	13th Addl. Senior Civil Judge, Vadodara	Vadodara	Mr. Y R Agarwal	34	COMM. SUIT	14
22	13th Addl. Senior Civil Judge, Vadodara	Vadodara	Mr. Y R Agarwal	34	COMM. EXE. PETITION	1
23	9th Addl. District Judge, Savli	Vadodara	Mr. A M Verma	1	COMM. TMSUIT	1
24	8th Addl. Senior Civil Judge, Vadodara	Vadodara	Dr. R N Karnani	33	COMM. SUIT	10
25	7th Addl. District Judge, Karjan	Vadodara	Mr. M B Kotak	2	COMM. EXE. PETITION	1
26	5th Addl. District Judge, Vadodara	Vadodara	Mrs. Priyanka Agarwal	10	COMM. TMSUIT	2
27	5th Addl. District Judge, Vadodara	Vadodara	Mrs. Priyanka Agarwal	10	COMM. EXE. PETITION	3
28	Principal Senior Civil Judge, Savli	Vadodara	Mr. M A Shekh	2	COMM. SUIT	5
29	Principal Senior Civil Judge, Padra	Vadodara	Dr. M S Pande	3	COMM. SUIT	5

Note :

This information is not generated from the CIS / NJDG, as the same is not maintained / available in the CIS. It has been downloaded from IRIS Portal as per the data updated by the respective District Court Establishments.

Form – 5

List of cases in which Case Management Hearing was held during the month of January-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	Ahmedabad (Rural)	COMM CS/01/2024	M/S Skh-Y Tec India Pvt.Ltd Vs M/S Airox Nigen Equipment Pvt Ltd	M K Sejwani	26-03-2024	12-01-2026
2	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	Ahmedabad (Rural)	COMM CS/01/2025	Shubham Industries Proprietor Of Hashmukhbhai Bhikhabhai Patel Vs Jay And Company	Y G Ghanchi	10-06-2025	30-01-2026
3	Amreli	--- N I L ---					
4	Anand						
5	Aravalli @ Modasa						
6	B.K. @ Palanpur						
7	Bharuch						
8	Bhavnagar						
9	Botad						
10	Chhotaudepur						
11	Dahod						
12	Dev Bhoomi Dwarka @ Khambhaliya						
13	Gandhinagar						
14	Gir Somnath @ Veraval						
15	Jamnagar						
16	Junagadh						
17	Kachchh @ Bhuj						
18	Kheda @ Nadiad						
19	Pri. Sr. Civil Court, Kheralu	Mahesana	COMM. CS 08/2025	Bank Of Baroda Officer Mina Mukeshkumar Shrinarayan Vs Thakor Becharji Kunvarji Etc.2	R K Chaudhari Vs D.D.Soni	26-03-2025	02-02-2026
20	Pri. Sr. Civil Court, Kheralu	Mahesana	COMM. CS 09/2025	Sbi Bank Officer Shaileshkumar Tulsidas Hariyani Vs Thakor Rameshji Lalaji	R K Chaudhari	13-08-2025	08-01--2026
21	Pri. Sr. Civil Court, Kheralu	Mahesana	COMM. CS 03/2025	Bank Of Baroda Officer Mina Mukeshkumar Shrinarayan Vs Thakor Parbatji Mangaji Etc.6	R K Chaudhari	26-03-2025	07-01-2026
22	Pri. Sr. Civil Court, Kheralu	Mahesana	COMM. CS 11/2025	Sbi Bank Officer Kheralu Branch Officer Jitendra Ramesh Patil Vschaudhari Muljibhai Nathabhai Etc-5	R K Chaudhari	15-10-2025	17-01-2026
23	Pri. Sr. Civil Court, Kheralu	Mahesana	COMM. CS 14/2025	Sbi Bank Officer Dharoi Branch Officer Patel Nitinkumar Vs Thakor Punaji Chaturji Etc 2	R K Chaudhari	27-10-2025	09-01-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
24	Pri. Sr. Civil Court, Kheralu	Mahesana	COMM. CS 13/2025	Sbi Bank Officer Dharoi Branch Officer Patel Nitinkumar Vs Parmar Khodsinh Chelsinh	R K Chaudhari	27-10-2025	09-01-2026
25	Pri. Sr. Civil Court, Kheralu	Mahesana	COMM. CS 12/2025	Sbi Bank Officer Dharoi Branch Officer Patel Nitinkumar Vs Thakor Kalaji Ravaji	R K Chaudhari	27-10-2025	08-01-2026
26	Mahisagar At Lunawada Morbi Narmada @ Rajpipla Navsari Panchmahals @ Godhra Patan Porbandar Rajkot S.K. @ Himmatnagar ---NIL---						
27							
28							
29							
30							
31							
32							
33							
34							
35	2nd Additional Senior Civil Judge, Surat	Surat	COMM CS 675/2024	AMISHKUMAR SARKARI VS RISHABH FASHION	K.N. DALAL VS V.D.DESAI	04/11/2024	22/01/2026
36	Surendranagar Tapi @ Vyara Vadodara Valsad City Civil Court, Ahmedabad ---NIL---						
37							
38							
39							
40							

Note :
This information is not generated from the CIS / NJDG, as the same is not maintained / available in the CIS. It has been downloaded from IRIS Portal as per the data updated by the respective District Court Establishments.

Form – 6

Contested commercial cases disposal during the month of January-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Mr. P.K.KHANCHANDANI, COURT NO.21	AHMEDABAD	CS CCC/3906/2002	LEGAL HEIRS OF DECEASED NARESHBHAI CHANDULAL SHETH Vs RAKSHABEN WD/O. GAUTAMBHAI CHANDULAL SHETH	R.K.MAHADIK P.V.PATEL Vs N.K.SHAH V R PATEL	27/11/2002	-	09/01/2026	8444	Contested	-	0	CODE OF CIVIL PROCEDURE, 1908- SEC.-2
2	Mr. P.K.KHANCHANDANI, COURT NO.21	AHMEDABAD	CS CCC/5510/2000	KOMAL RAJESHBHAI MODI Vs NARESHKUMAR CHANDULAL SHETH LEGAL HEIRS	V.R.PATEL N.I.HUSSENI Vs P.V.PATEL	09/11/2000	-	09/01/2026	9192	Contested	-	0	BOMBAY LAND REVENUE CODE, 1879- Sec. 113
3	Mr. H.G.PANDYA, Court No.11	AHMEDABAD	COM CMA 10/2026	MESSRS BALAJI GOBAL COMPANY THROUGH ITS KARTA SURENDRA MANAKCHAND BHADANI Vs MESSRS RASNA PRIVATE LIMITED	N L JAIN	27/01/2026	-	27/01/2026	1	Contested	--	0	ARBITRATION AND CONCILIATION ACT, 1996 9, THE COMMERCIAL COURTS ACT, 2015- 2(C),
4	Mr. H.G.PANDYA, Court No.11	AHMEDABAD	COM EXE 303/2022	MADHURI GHIYA Vs BOSE CORPORATION OF INDIA LTD	A A BHATT VS D R THAKKAR	06/05/2022	-	22/01/2026	1357	Contested	--	0	CODE OF CIVIL PROCEDURE, 1908 021, THE COMMERCIAL COURTS ACT, 2015- 2.6
5	Mr. P.K.KHANCHANDANI, COURT NO.21	AHMEDABAD	Comm CS/3566/2021	KARTIK CLOTHING AND FABRIC PVT. LTD THROUGH ITS AUTHORIZED PERSON CHANDRAKANT M. MEHTA Vs YASH GARMENT, OWNER/AUTHORISE PERSON HEMAL JASHVANTLAL SHAH	A.G.JANI Vs S.M.SHUKLA	26/11/2020	-	13/01/2026	1874	Contested	-	0	CODE OF CIVIL PROCEDURE, 1908- ORDER-37
6	Mr. P.K.KHANCHANDANI, COURT NO.21	AHMEDABAD	Comm CS/444/2021	M/S.M.PATEL AND CO Vs GUJARAT MINERAL DEVELOPMENT CORPORATION LTD.	H.K.PARMAR Vs G.R.PATHAK	16/03/2013	-	23/01/2026	4696	Contested	-	0	CODE OF CIVIL PROCEDURE, 1908- SEC. 2
7	Principal Sr. Civil Court, Khambhat	ANAND	COMM CS/3/2025	DIGVIJAYSINH CHAUHAN MANAGER OF PUNJAB NATIONAL BANK VS DINESHBHAI PREMJBHAI PRAJAPATI	V B JANI	18/01/2025	-	31/01/2026	395	Contested	0	0	NA
8	Prin.Senior Civil and Commercial Court, Gandhinagar	GANDHINAGAR	COMM EX/2/2021	THE NARODA NAGRIK BANK LTD VS 1. SHIVRAJSINH VIKRAMSINH BHATI 2. SHIVANI SHIVRAJ BHATI 3. TARUN BABULAL	Ld. Adv. For the Plaintiff - J D VAKIL	28/01/2016	No	17/01/2026	3642	Contested	28/01/2016	0	CODE OF CIVIL PROCEDURE, 1908 - 021
9	Principal Senior Civil Court, Una	GIR SOMNATH	COMM C S 27/2021	SBI DHOKALVA VS VINODBHAI PARMANANDDAS OZA	JNBHATT VS BBSOLANKI	15/12/2021	-	17/01/2026	1494	Contested	0	0	CODE OF CIVIL PROCEDURE 1908 - 09
10	Principal Senior Civil Court, Una	GIR SOMNATH	COMM C S 08/2022	SBI KRUSHI VIKASH SHAKHA VS KALUBHAI HAMABHAI BARAIYA	JNBHATT VS BBSOLANKI	11/02/2022	-	02/01/2026	1421	Contested	0	0	CODE OF CIVIL PROCEDURE 1908 - 09
11	Principal District Judge, Kachchh at Bhuj	KUTCH	Comm. Apl. No. 01/2025	Uco Bank t/h Chief Manager Kiran Meena v/s Chetankumar Hasmukhlal Chauhan	Shree V.P. Alwani for the Appellant & Respondents served	08/07/2026	No	27/01/2026	203	Contested	27/01/2026	0	U/s 13(1) of CPC
12	Pri. Sr.Civil Court, Mahesana	MEHSANA	COMM. CS 3/25	Plaintif - ASHISH MADHUSUDANBHAI KHAMAR Vs Defendant - RAMESHBHAI JETHABHAI SOLANKI (MALI)	Plaintiff Advocate- N N PATEL VS Defendant - Advocate B.D.SHARMA	13/03/2025	No	15/04/2024	313	Contested	20/01/2026	0	The Comm. Act 2015-1
13	Pri. Sr.Civil Court, Mahesana	MEHSANA	COMM. CS 13/24	Plaintif - S.B.I. BANK KHERVA BRANCH MANAGER PRATAPBHAI GAMBHIRBHAI VASAVA Vs Defendant -RABARI RAMBAIBEN MALJIBHAI	Plaintiff Advocate- M.B.MEHTA VS Defendant - Advocate M.G.CHAUDHARY	15/04/2024	No	31/01/2026	656	Contested	31/01/2026	0	The Comm. Act 2015-1

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
14	Principal Senior Civil Judge, Gondal	RAJKOT	COMM.CS/47/2024	STATE BANK OF INDIA RAMOD BRANCH- VS- KESHUBEN AMRABHAI SAGATHIYA	B. G. TAGADIYA VS C. D. OARNAR	13-11-2024	No	13-01-2026	444	Contested	31-01-2026	0	THE COMM. ACT-2015-2(1)C
15	Principal Sr. Civil Judge, Surat.	SURAT	Comm. CS. 356/2022	GEETABEN CHANDUBHAI MANIYA VS M/S MAX LIFE INSURANCE COMPANY LIMMITED	J.S.SUKHARAMWAL A VS M.P.KAPOOR	21-03-2011	No	23-01-2026	5328	Contested	-	0	C.P.C 002
16	9th Additional District Judge,Surat	SURAT	COMM CMA/23/2024	GAGAN PARAMJIT SINGH GULATI Vs TOYOTA FINANCIAL SERVICE INDIA LTD	M R PANDEY VS P V JAGIRDAR	09-05-2024	No	01-01-2026	602	Contested	-	0	ARBITRATION AND CONCILIATION ACT,1996 - 9
17	9th Additional District Judge,Surat	SURAT	COMM CMA/30/2023	NAIMISH VALLABHBHAI SORATHIYA PARTNER OF M/S GOLDEN TEXTILES Vs MAHENDRA NATHALAL SOJITRA PARTNER OF M/S GOLDEN TEXTILES	K A BUDDHADEV VS C G PANSURIYA	16-10-2023	No	31-01-2026	838	Contested	-	0	ARBITRATION AND CONCILIATION ACT,1996 - 9
18	9th Additional District Judge,Surat	SURAT	COMM CMA/30/2025	DHANSUKHBHAI GOSAIBHAI PATEL PARTNER OF MS SAI SAMARPAN PETROLIUM Vs KAMINIBEN DILIPBHAI PATEL PARTNER OF PARTNER OF MS SAI SAMARPAN PETROLIUM	M C GAJIWALA VS M D ZAVERI Y J VYAS	30-06-2025	No	30-01-2026	214	Contested	-	0	ARBITRATION AND CONCILIATION ACT,1996 - 9
19	9th Additional District Judge,Surat	SURAT	COMM CMA/35/2025	VARSHA ASHIT JOSHI Vs NARENDRAKUMAR V SINGH	S R SINGH VS A A POKHARIYAL	22-08-2025	No	12-01-2026	143	Contested	-	0	ARBITRATION AND CONCILIATION ACT,1996 - 9
20	9th Additional District Judge,Surat	SURAT	COMM EX/1724/2021	City Finance Consumer Vs MAYUR B JADAV	A A KHARE VS H.G.SURATI	22-07-2010	No	20-01-2026	5661	Contested	-	0	C.P.C - 10
21	9th Additional District Judge,Surat	SURAT	COMM EX/1760/2021	Cholamandalam Investment and Finance Company Limited Vs Shiv Laxmandas Hardasani	A A KHARE VS K.S. DESAI	21-01-2016	No	20-01-2026	3652	Contested	-	0	C.P.C - 10
22	9th Additional District Judge,Surat	SURAT	COMM EX/32/2020	RAJESH RANACHODBHAI PRAJAPATI POA OF INDUSIND BANK LTD Vs VALAJIBHAI B SATWARA	K.P.KALSARIYA VS K A BUDDHADEV	14-12-2020	No	17-01-2026	1860	Contested	-	0	C.P.C - 10
23	9th Additional District Judge,Surat	SURAT	COMM EX/50/2025	CHETAN PORWAL POA OF S BHANWARLAL Vs DINESH IMPEX	J S SUKHARAMWALA VS P T SHAH	14-02-2025	No	17-01-2026	337	Contested	-	0	C.P.C - 10
24	9th Additional District Judge,Surat	SURAT	COMM EX/51/2025	CHETAN PORWAL POA OF S B ENTERPRISE Vs DINESH IMPEX	J S SUKHARAMWALA VS P T SHAH	14-02-2025	No	17-01-2026	337	Contested	-	0	C.P.C - 10
25	9th Additional District Judge,Surat	SURAT	COMM TMCS/1/2021	FUJI SILVERTECH CONCRETE PVT LTD Vs 3G SILVERTECH	R.H.ACHARYA VS H.U.TRIVEDI	25-01-2021	No	01-01-2026	1802	Contested	-	0	TRADE MARKS ACT,1999 - 135
26	Principal District Judge,Surat.	SURAT	COMM APL/10/2023	RONAK RAJENDRABHAI SHAH Vs SHAH MAHAVIR SUPER SPECIAL HOSPITAL	M R SHAH Vs N Y BAROT	08-11-2023	No	09-01-2026	793	Contested	-	0	THE COMMERCIAL COURTS ACT,2015--13,
27	Principal District Judge,Surat.	SURAT	COMM APL/4/2024	RAJESHKUMAR ASHUTOSH MISHRA PROP OF PIYUSH FASHION Vs SUBHASHCHANDRA VARMA MANAGER OF JAYBHARAT DYING AND PRINTING PVT LTD	B H NAVKAKADI Vs A H KHYALI	17-05-2024	No	22-01-2026	625	Contested	-	0	THE COMMERCIAL COURTS ACT,2015--13,
28	Principal District Judge,Surat.	SURAT	COMM APL/6/2023	ROYAL SUNDARAM GENERAL INS CO LTD Vs MAHESH D AHIR	A P SABNANI Vs J J GANDHI	08-05-2023	No	09-01-2026	977	Contested	-	0	CODE OF CIVIL PROCEDURE,1908--96,THE COMMERCIAL COURTS ACT,2015--13,
29	10th Additional Sr. Civil Judge,Surat.	SURAT	COMM CS/133/2019	SANDIP JAYBHAGWAN GUPTA Vs RAJ INTERNATIONAL	A.D.PATEL Vs I PUROHIT	15-10-2019	No	02-01-2026	2271	Contested	-	0	C.P.C 002

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
30	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/162/2022	RUCHIR RESHAMWALA DIR OF GUJARAT MITRA ADV Vs HARESHBHAI PRAVINBHAI PRAVINCHANDRA JANI PROP OF CITY HOMES	V.S.KAJI Vs V R SHUKLA	07-05-2022	No	02-01-2026	1336	Contested	-	0	C.P.C 002
31	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/180/2022	TARUN BALKRISHNA KAUSHIK Vs VISHWAS REYONS PVT LTD	S S TIWARI Vs R K BHAJIWALA	12-05-2022	No	05-01-2026	1334	Contested	-	0	C.P.C 002
32	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/258/2022	RAKESH THAKORDASH MANDLEWAL PROP OF KRISHNA SALES Vs GAURANG ASHOK JARIWALA PROP OF ASLON JARI INDUSTRIES	S R MISHRA Vs D S SHARMA	29-06-2022	No	22-01-2026	1303	Contested	-	0	C.P.C 002
33	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/35/2022	NAVJIVAN SYNTHETICS PVT LTD Vs VADANT TAX	D.J.CHALIAWALA Vs S N PATEL	15-02-2022	No	13-01-2026	1428	Contested	-	0	C.P.C 002
34	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/352/2023	BANK OF BARODA Vs RAHUL RASIKBHAI KABARIYA	A T JINGAR Vs J H PANCHAL	25-04-2023	No	05-01-2026	986	Contested	-	0	C.P.C 002
35	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/650/2021	RACHANA ART PRINTS PVT LTD Vs ANILKUMAR TULSIDAS PROP OF NIKITA TRADERS	U.M.KUNDAN Vs P.P.MEHTA	19-01-2021	No	02-01-2026	1809	Contested	-	0	C.P.C 002
36	9th Additional District Judge, Surat	SURAT	COMM CMA/12/2025	DGVCL Vs MARCO CABLES AND CONDUCTORS LTD	V G AJMERA VS D B PATIL	03-05-2025	No	01-01-2026	302	Contested	-	0	ARBITRATION AND CONCILIATION ACT, 1996 - 9
37	Mr. V K Pathak, Principal District Judge, Vadodara	VADODARA	COMM. APPEAL/11/2023	YAKUBBHAI MAHAMADALI KHATRI V/S GUJARAT STATE FOREST DEVELOPMENT CORPORATION LTD	MR. J P PATEL V/S MR. N K PARIKH	28/06/2024	No	05/01/2026	556	Contested	-	0	APPEAL UNDER SECTION 13 OF THE COMMERCIAL COURTS
38	Dr. R N Karnani, 8th Addl. Senior Civil Judge @ Vadodara	VADODARA	COMM. CS/75/2021	DR. IFTEKHAR ALI V/S RATANDEEP HEAL THYCARE PVT LTD	MR. M I SHEKSH V/S MR. N C SHAH	17/07/2021	No	29/01/2026	1657	Contested	-	0	CODE OF CIVIL PROCEDURE 1908 U/S 9
39	Mr. V K Pathak, Principal District Judge, Vadodara	VADODARA	COMM. CMA/16/2025	UMANG MAHENDRA DOSHI V/S GUJARAT STATE FOREST DEVELOPMENT NIGAM LTD	MR. B A BHATT V/S MR. N K PARIKH	03/04/2025	No	07/01/2026	279	Contested	-	0	APPLICATION U/S 5 OF LIMITATION ACT
40	Mr. V K Pathak, Principal District Judge, Vadodara	VADODARA	COMM. CMA/25/2025	GUJARAT RURAL HOUSING BOARD SERVICE V/S BHAVNA CONSTRUCTION COMPANY	MR. C D MAKWANA V/S MR. B B DESAI	10/06/2025	No	03/01/2026	207	Contested	-	0	APPLICATION U/S 5 OF LIMITATION ACT
41	Mr. V K Pathak, Principal District Judge, Vadodara	VADODARA	COMM. APPEAL/01/2025	B S CHEMICALS V/S BUARD CHEMICALS PVT. LTD	MR. S J PANDEY V/S MR. N P SHAH	03/01/2025	No	29/01/2026	393	Contested	-	0	APPEAL UNDER SECTION 13 OF THE COMMERCIAL COURTS
42	Mr. V K Pathak, Principal District Judge, Vadodara	VADODARA	COMM. APPEAL/01/2022	YAKUBBHAI MAHAMADALI KHATRI V/S GUJARAT STATE FOREST DEVELOPMENT CORPORATION LTD	MR. J B SONI V/S MR. N K PARIKH	22/03/2022	No	20/01/2026	1408	Contested	-	0	APPEAL UNDER SECTION 13 OF THE COMMERCIAL COURTS
43	Mrs. Priyanka Agarwal. 5th Addl. District Judge @ Vadodara	VADODARA	COMM. CMA/42/2025	VMC V/S SCHEINDER ELETRIC INDIA PVT LTD	MR. S S ACHARYA V/S MR. T N BHATT	03/10/2025	Yes	21/01/2026	110	Contested	-	0	ARBITRATION AND CONCILIATION ACT 1996 27

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
44	Mrs. Priyanka Agarwal. 5th Addl.District Judge @ Vadodara	VADODARA	COMM. CMA/40/2025	SCHEINDER ELECTRIC INDIA PVT LTD V/S VMC	MR. T N BHATT	18/09/2025	Yes	21/01/2026	125	Contested	-	0	ARBITRATION AND CONCILIATION ACT 1996 29 (A)
45	Mrs. Priyanka Agarwal. 5th Addl.District Judge @ Vadodara	VADODARA	COMM.CMA/ 17/2025	M/S KANTILAL AND BORHTERS V/S UNION OF INDIA GENERAL MANAGER	MR. S V BHOLE V/ MR. V P TEJWANI	19/04/2025	Yes	05/01/2026	261	Contested	-	0	CODE OF CIVIL PROCEDURE 1908 U/S 9
46	Dr. R N Karnani,8th Addl. Senior Civil Judge @ Vadodara	VADODARA	COMM. CS/77/2019	M/S SHREEJI BUILDERS V/S M/S STELLMEC LTD	MR. S D PATEL V/S MR. B M SHAH	13/03/2014	No	30/01/2026	4341	Contested	-	0	CODE OF CIVIL PROCEDURE 1908 U/S 9

Form – 7

Adjusted Summary of Commercial Cases during the month of January 2026 as per CIS

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
1	AHMEDABAD	2nd ADDL DISTRICT JUDGE - DHOLKA	AHMEDABAD	2	0	2	0
2	AHMEDABAD	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	325	8	3	330
3	AHMEDABAD	3rd ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	0	1	0	1
4	AHMEDABAD	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	325	8	7	326
5	AHMEDABAD	4th ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	1	0	1	0
6	AHMEDABAD	5th ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	0	247	0	247
7	AHMEDABAD	6th ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	231	0	231	0
8	AHMEDABAD	6th ADDL DISTRICT JUDGE - VIRAMGAM	AHMEDABAD	0	1	0	1
9	AHMEDABAD	7th ADDL DISTRICT JUDGE - VIRAMGAM	AHMEDABAD	1	0	1	0
10	AHMEDABAD	ADDL.DISTRICT & SESSIONS JUDGE - DHOLKA	AHMEDABAD	0	2	0	2
11	AHMEDABAD	JUDGE, CITY CIVIL COURT - AHMEDABAD	CITY CIVIL AND SESSIONS COURT- AHMEDABAD	2,262	103	38	2,327
12	AHMEDABAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	0	1	0	1
13	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AHMEDABAD	AHMEDABAD	344	7	4	347
14	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHANDHUKA	AHMEDABAD	22	1	0	23
15	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHOLKA	AHMEDABAD	45	0	1	44
16	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SANAND	AHMEDABAD	78	9	0	87
17	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIRAMGAM	AHMEDABAD	2	0	0	2
18	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AMRELI	AMRELI	3	2	0	5
19	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHARI	AMRELI	2	0	0	2
20	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJULA	AMRELI	8	0	0	8
21	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVARKUNDLA	AMRELI	5	0	0	5
22	ANAND	5th ADDL DISTRICT JUDGE - ANAND	ANAND	4	1	0	5
23	ANAND	ADDL. DISTRICT JUDGE - KHAMBHAT	ANAND	4	0	0	4
24	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANAND	ANAND	160	0	0	160
25	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BORSAD	ANAND	3	0	0	3
26	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHAT	ANAND	25	0	3	22
27	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PETLAD	ANAND	11	0	0	11
28	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ARAVALLI @ MODASA	ARAVALLI @ MODASA	7	2	1	8
29	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BAYAD	ARAVALLI @ MODASA	0	1	0	1
30	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DANTA	BANASKANTHA	1	0	0	1

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
31	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DEESA	BANASKANTHA	10	0	0	10
32	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PALANPUR	BANASKANTHA	43	4	0	47
33	BHARUCH	4th ADDL DISTRICT JUDGE - ANKLESVAR	BHARUCH	12	28	4	36
34	BHARUCH	5th ADDL DISTRICT JUDGE - BHARUCH	BHARUCH	11	1	0	12
35	BHARUCH	PRINCIPAL DISTRICT JUDGE - BHARUCH	BHARUCH	6	0	0	6
36	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANKLESVAR	BHARUCH	157	3	2	158
37	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHARUCH	BHARUCH	50	0	0	50
38	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMBUSAR	BHARUCH	20	0	0	20
39	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHAGADIA	BHARUCH	28	0	0	28
40	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAGRA	BHARUCH	8	0	0	8
41	BHAVNAGAR	3rd ADDL DISTRICT JUDGE - BHAVNAGAR	BHAVNAGAR	6	0	0	6
42	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE - BHAVNAGAR	BHAVNAGAR	71	0	2	69
43	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MAHUVA	BHAVNAGAR	7	0	0	7
44	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHIHOR	BHAVNAGAR	3	0	0	3
45	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - TALAJA	BHAVNAGAR	8	3	0	11
46	BOTAD	PRINCIPAL SENIOR CIVIL JUDGE - BOTAD	BOTAD	1	0	0	1
47	Chhota Udepur	ADDL. DISTRICT JUDGE - BODELI	Chhota Udepur	1	0	0	1
48	Chhota Udepur	PRINCIPAL DISTRICT & SESSIONS JUDGE - CHHOTA UDEPUR	Chhota Udepur	3	0	0	3
49	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE - CHHOTA UDEPUR	Chhota Udepur	18	0	7	11
50	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BODELI	Chhota Udepur	77	0	0	77
51	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DAHOD	DAHOD	5	3	0	8
52	DEVBHUMI DWARKA @ KHAMBHALIYA	2nd ADDL DISTRICT JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	5	0	0	5
53	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL DISTRICT & SESSIONS JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	6	0	0	6
54	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DWARKA	DEVBHUMI DWARKA @ KHAMBHALIYA	37	0	0	37
55	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	35	11	1	45
56	GANDHINAGAR	4th ADDL DISTRICT JUDGE - GANDHINAGAR	GANDHINAGAR	50	6	4	52
57	GANDHINAGAR	ADDL.DISTRICT & SESSIONS JUDGE - KALOL	GANDHINAGAR	0	3	0	3
58	GANDHINAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - GANDHINAGAR	GANDHINAGAR	7	3	4	6
59	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - GANDHINAGAR	GANDHINAGAR	285	3	11	277

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
60	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - KALOL	GANDHINAGAR	73	2	0	75
61	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	74	9	0	83
62	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KODINAR	GIR SOMNATH @ VERAVAL	4	0	0	4
63	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNA	GIR SOMNATH @ VERAVAL	59	0	6	53
64	JAMNAGAR	3rd ADDL DISTRICT JUDGE - JAMNAGAR	JAMNAGAR	1	3	0	4
65	JAMNAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - JAMNAGAR	JAMNAGAR	6	0	1	5
66	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMNAGAR	JAMNAGAR	193	14	9	198
67	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LALPUR	JAMNAGAR	7	1	0	8
68	JUNAGADH	6th ADDL DISTRICT JUDGE - JUNAGADH	JUNAGADH	3	0	0	3
69	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JUNAGADH	JUNAGADH	90	5	1	94
70	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KESHOD	JUNAGADH	20	0	0	20
71	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VANTHALI	JUNAGADH	10	0	1	9
72	KHEDA	2nd ADDL DISTRICT JUDGE - NADIAD	KHEDA	1	1	0	2
73	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KAPADVANJ	KHEDA	8	0	0	8
74	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHEDA	KHEDA	10	0	1	9
75	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NADIAD	KHEDA	46	1	0	47
76	KUTCHH	3RD ADDL CIVIL JUDGE & JMFC - MUNDRA	KUTCHH	13	0	1	12
	KUTCHH	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - BHUJ	KUTCHH	0	0	0	0
77	KUTCHH	8th ADDL DISTRICT JUDGE - BHUJ	KUTCHH	2	0	0	2
78	KUTCHH	9th ADDL DISTRICT JUDGE - GANDHIDHAM	KUTCHH	45	0	1	44
79	KUTCHH	PRINCIPAL DISTRICT JUDGE - BHUJ	KUTCHH	6	0	1	5
80	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE - BHUJ	KUTCHH	128	2	8	122
81	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANJAR	KUTCHH	51	0	0	51
82	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHACHAU	KUTCHH	42	0	0	42
83	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDHIDHAM	KUTCHH	417	6	1	422
84	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MUNDRA	KUTCHH	42	4	0	46
85	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAKHATRANA	KUTCHH	18	1	0	19
86	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NALIA	KUTCHH	8	0	0	8

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
87	MAHESANA	4th ADDL DISTRICT JUDGE - MAHESANA	MAHESANA	2	0	0	2
88	MAHESANA	PRINCIPAL DISTRICT JUDGE - MAHESANA	MAHESANA	4	0	0	4
89	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - KADI	MAHESANA	25	1	0	26
90	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - MAHESANA	MAHESANA	248	6	5	249
91	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHERALU	MAHESANA	25	13	0	38
92	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNJHA	MAHESANA	54	3	2	55
93	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIJAPUR	MAHESANA	1	1	0	2
94	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VISNAGAR	MAHESANA	7	0	0	7
95	MAHISAGAR AT LUNAVADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BALASINOR	MAHISAGAR AT LUNAVADA	3	0	0	3
96	MORBI	2nd ADDL DISTRICT JUDGE - MORBI	MORBI	11	10	0	21
97	MORBI	PRINCIPAL DISTRICT & SESSIONS JUDGE - MORBI	MORBI	2	0	0	2
98	MORBI	PRINCIPAL SENIOR CIVIL JUDGE - MORBI	MORBI	351	24	1	374
99	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALVAD	MORBI	1	0	0	1
100	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - WANKANER	MORBI	55	1	1	55
101	NARMADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJPIPLA	NARMADA	15	1	0	16
102	NAVSARI	2nd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	15	0	6	9
103	NAVSARI	3rd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	3	0	0	3
104	NAVSARI	PRINCIPAL DISTRICT & SESSIONS JUDGE - NAVSARI	NAVSARI	4	0	0	4
105	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - CHIKHLI	NAVSARI	4	1	0	5
106	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDEVI	NAVSARI	24	1	1	24
107	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAVSARI	NAVSARI	48	1	0	49
108	PANCHMAHAL	PRINCIPAL DISTRICT & SESSIONS JUDGE - GODHRA	PANCHMAHAL	1	1	0	2
109	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GODHRA	PANCHMAHAL	52	1	0	53
110	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALOL	PANCHMAHAL	11	3	0	14
111	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KALOL	PANCHMAHAL	6	0	0	6
112	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHEHERA	PANCHMAHAL	5	0	0	5
113	PATAN	4th ADDL DISTRICT JUDGE - PATAN	PATAN	1	0	0	1
114	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - PATAN	PATAN	17	0	1	16

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
115	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - RADHANPUR	PATAN	2	2	0	4
116	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - SIDHPUR	PATAN	15	0	0	15
117	PATAN	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAMI	PATAN	4	0	0	4
118	PORBANDAR	ADDL.DISTRICT & SESSIONS JUDGE - PORBANDAR	PORBANDAR	4	0	0	4
119	PORBANDAR	PRINCIPAL SENIOR CIVIL JUDGE - PORBANDAR	PORBANDAR	2	1	0	3
120	RAJKOT	10th ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	63	10	0	73
121	RAJKOT	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	76	9	4	81
122	RAJKOT	4th ADDL DISTRICT JUDGE - DHORAJI	RAJKOT	0	1	0	1
123	RAJKOT	5th ADDL DISTRICT JUDGE - DHORAJI	RAJKOT	1	0	1	0
124	RAJKOT	7th ADDL DISTRICT JUDGE - RAJKOT	RAJKOT	0	281	0	281
125	RAJKOT	8th ADDL DISTRICT JUDGE - JETPUR	RAJKOT	0	7	0	7
126	RAJKOT	8th ADDL DISTRICT JUDGE - RAJKOT	RAJKOT	273	0	273	0
127	RAJKOT	9th ADDL DISTRICT JUDGE - JETPUR	RAJKOT	7	0	7	0
128	RAJKOT	ADDL. DISTRICT JUDGE - GONDAL	RAJKOT	6	9	0	15
129	RAJKOT	PRINCIPAL DISTRICT & SESSIONS JUDGE - RAJKOT	RAJKOT	2	0	0	2
130	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE - RAJKOT	RAJKOT	79	10	0	89
131	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHORAJI	RAJKOT	3	0	0	3
132	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GONDAL	RAJKOT	77	1	2	76
133	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JETPUR	RAJKOT	65	0	0	65
134	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HIMATNAGAR	SABARKANTHA	14	1	0	15
135	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - IDAR	SABARKANTHA	1	0	0	1
136	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHEDBRAHMA	SABARKANTHA	1	0	0	1
137	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PRANTIJ	SABARKANTHA	13	0	0	13
138	SURAT	10th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	1,008	39	11	1,036
139	SURAT	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	929	40	15	954
140	SURAT	5th ADDL DISTRICT JUDGE - BARDOLI	SURAT	2	0	0	2
141	SURAT	8th ADDL DISTRICT JUDGE - SURAT	SURAT	519	30	16	533
142	SURAT	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURAT	SURAT	67	3	4	66

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
143	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BARDOLI	SURAT	40	1	1	40
144	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KATHOR	SURAT	215	9	31	193
145	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANDVI	SURAT	5	0	0	5
146	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANGROL	SURAT	9	2	3	8
147	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - OLPAD	SURAT	52	1	9	44
148	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SURAT	SURAT	1,116	36	21	1,131
	SURENDRANAGAR	3rd ADDL DISTRICT JUDGE - DHRANGADHRA	SURENDRANAGAR	0	0	0	0
149	SURENDRANAGAR	6th ADDL DISTRICT JUDGE - SURENDRANAGAR	SURENDRANAGAR	8	5	4	9
150	SURENDRANAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURENDRANAGAR	SURENDRANAGAR	3	0	0	3
151	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE - SURENDRANAGAR	SURENDRANAGAR	23	0	0	23
152	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHRANGADHRA	SURENDRANAGAR	4	0	0	4
153	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LIMBDI	SURENDRANAGAR	1	0	0	1
154	TAPI	PRINCIPAL SENIOR CIVIL JUDGE - VYARA	TAPI	9	0	0	9
155	VADODARA	13th ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	289	15	3	301
156	VADODARA	3rd ADDL DISTRICT JUDGE - DABHOI	VADODARA	1	0	0	1
157	VADODARA	5th ADDL DISTRICT JUDGE - VADODARA	VADODARA	131	5	7	129
158	VADODARA	8th ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	338	11	3	346
159	VADODARA	9th ADDL DISTRICT JUDGE - SAVLI	VADODARA	1	1	0	2
160	VADODARA	PRINCIPAL DISTRICT JUDGE - VADODARA	VADODARA	70	5	5	70
161	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE - VADODARA	VADODARA	289	6	2	293
162	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DABHOI	VADODARA	13	0	0	13
163	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KARJAN	VADODARA	9	0	0	9
164	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PADRA	VADODARA	21	5	0	26
165	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVLI	VADODARA	83	5	1	87
166	VALSAD	2nd ADDL DISTRICT JUDGE - VAPI	VALSAD	3	3	1	5
167	VALSAD	ADDL.DISTRICT & SESSIONS JUDGE - VALSAD	VALSAD	3	2	0	5
168	VALSAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - VALSAD	VALSAD	6	0	0	6
169	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UMBERGAON	VALSAD	23	0	0	23

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
170	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VALSAD	VALSAD	97	0	0	97
171	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAPI	VALSAD	145	8	0	153
TOTAL				13,453	1,143	799	13,797

Notes:

- 1 Opening balance taken from the closing balance of last month's Report
- 2 * Includes the cumulative number of matters which may include the resultant figures of i) restoration of the cases disposed in previous months ii) backdated registration (institution) iii) backdated disposal iv) matters transferred between establishments in which original registration date is not updated v) matters transferred between courts of same establishment
- 3 Report generated by IT Cell on 03/02/2026 based on the data entered by the concerned courts of the District Judiciary and available in the NJDG server at the time of generating the report
- 4 This Report is generated based on the Commercial Case types as "COMM APL", "COMM CMA", "COMM CS", " COMM EX", "COMM REWA", "COMM TMCS", "COMM-MCA".